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Annexure-B1

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

Panel for New Delhi Zone for January - June, 2021

Panel of IPs for appointment as:

- **Interim Resolution Professional (IRP) in a corporate insolvency resolution process under section 16(4),**
- **Liquidator in a liquidation process under section 34(6),**
- **Resolution Professional (RP) in an individual insolvency resolution process under section 97(4) or 98(3), and**
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of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority located in the Union Territory of Delhi.

(This Panel has been prepared in accordance with the 'Insolvency Professionals to act as Interim Resolution Professionals, Liquidators, Resolution Professionals and Bankruptcy Trustees (Recommendation) (Second) Guidelines, 2020'.)

S. No.	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	State	Zone
1	Mr. Raj Kumar Gupta	IBBI/IPA-002/IP-N00064/2017-18/10142	rkgassociat@gmail.com	U. T. of New Delhi	New Delhi
2	Ms. Sunita Umesh	IBBI/IPA-001/IP-P00080/2017-18/10165	sunita.umesh@uccglobal.in	U. T. of New Delhi	New Delhi
3	Mr. Rajesh Bohra	IBBI/IPA-001/IP-P00327/2017-2018/10597	rbkalyani@gmail.com	U. T. of New Delhi	New Delhi
4	Mr. Shiv Nandan Sharma	IBBI/IPA-001/IP-P00384/2017-18/10641	sharmasn@gmail.com	U. T. of New Delhi	New Delhi
5	Mr. Mohd Rashid	IBBI/IPA-002/IP-N00281/2017-18/10839	mrashid_adv@yahoo.co.in	U. T. of New Delhi	New Delhi
6	Mr. Rattan Chaudhry	IBBI/IPA-002/IP-N00325/2017-2018/10930	rattan_chaudhry@yahoo.co.in	U. T. of New Delhi	New Delhi
7	Mr. Mohinder Singh	IBBI/IPA-001/IP-P00593/2017-2018/11046	mohinder@singhandsingh.in	U. T. of New Delhi	New Delhi
8	Mr. Hans Raj Chugh	IBBI/IPA-001/IP-P00698/2017-2018/11182	hansrajchugh@ashm.in	U. T. of New Delhi	New Delhi
9	Mr. Baboo Lal Jain	IBBI/IPA-003/IP-N000113/2017-2018/11214	bljain1@yahoo.com	U. T. of New Delhi	New Delhi
10	Mr. Raj Kamal Saraogi	IBBI/IPA-002/IP-N00459/2017-2018/11294	rajkamalsaraogi@gmail.com	U. T. of New Delhi	New Delhi
11	Mr. Arvinder Singh Chauhan	IBBI/IPA-002/IP-N00462/2017-2018/11306	aschauhansbi@gmail.com	U. T. of New Delhi	New Delhi
12	Mr. Sudhir Kalra	IBBI/IPA-001/IP-P00768/2017-2018/11314	kalra.adv@gmail.com	U. T. of New Delhi	New Delhi
13	Mr. Rajneesh Kumar Aggarwal	IBBI/IPA-001/IP-P00886/2017-2018/11483	ca@arkadvisors.in	U. T. of New Delhi	New Delhi
14	Mr. Jyoti Ranjan Tarafdar	IBBI/IPA-001/IP-P01000/2017-2018/11647	ip.jyotiranjan@gmail.com	U. T. of New Delhi	New Delhi
15	Ms. Sujata Garg	IBBI/IPA-001/IP-P01024/2017-2018/11674	sujatagarg@y7mail.com	U. T. of New Delhi	New Delhi
16	Mr. Puneet Sachdev	IBBI/IPA-001/IP-P01124/2018-19/11821	psachdev78@gmail.com	U. T. of New Delhi	New Delhi

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Panel for New Delhi Zone for January - June, 2021

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S. No.	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	State	Zone
17	Mr. Sanjeet Kumar Sharma	IBBI/IPA-001/IP-P01132/2018-19/11827	sansharma1975@gmail.com	U. T. of New Delhi	New Delhi
18	Mr. Mohinder Kumar Gaind	IBBI/IPA-003/IP-N000158/2018-19/11842	mgaind6@gmail.com	U. T. of New Delhi	New Delhi
19	Mr. Kewal Krishan Saini	IBBI/IPA-002/IP-N00629/2018-19/11854	sainikewalk@rediffmail.com	U. T. of New Delhi	New Delhi
20	Mr. Vinay Kumar Singhal	IBBI/IPA-002/IP-N00624/2018-19/11880	vinaysinghal.ip@gmail.com	U. T. of New Delhi	New Delhi
21	Mr. Ajay Kumar Kathuria	IBBI/IPA-002/IP-N00655/2018-2019/12037	akathuria54@gmail.com	U. T. of New Delhi	New Delhi
22	Mr. Adarsh Sharma	IBBI/IPA-001/IP-P01256/2018-2019/12045	adarsh@adarshca.com	U. T. of New Delhi	New Delhi
23	Mr. Pramod Kumar Gupta	IBBI/IPA-001/IP-P01329/2018-2019/12075	variety.financial@gmail.com	U. T. of New Delhi	New Delhi
24	Mr. Vijay Kumar Gupta	IBBI/IPA-001/IP-P01387/2018-2019/12134	guptavk995@gmail.com	U. T. of New Delhi	New Delhi
25	Mr. Ajit Sood	IBBI/IPA-002/IP-N00709/2018-2019/12146	ajitsood14@gmail.com	U. T. of New Delhi	New Delhi
26	Mr. Mahesh Taneja	IBBI/IPA-002/IP-N00739/2018-2019/12326	maheshtaneja111@yahoo.in	U. T. of New Delhi	New Delhi
27	Mr. Dharm Vir Gupta	IBBI/IPA-001/IP-P01492/2018-2019/12342	dvgupt@hotmail.com	U. T. of New Delhi	New Delhi
28	Mr. Kumud Shekhar	IBBI/IPA-003/IP-N00206/2018-2019/12358	kumud.shekhar@gmail.com	U. T. of New Delhi	New Delhi
29	Mr. Sanjay Kumar Gupta	IBBI/IPA-002/IP-N00768/2018-2019/12368	gskisa@gmail.com	U. T. of New Delhi	New Delhi
30	Ms. Tanya Dewani	IBBI/IPA-001/IP-P01379/2018-2019/12389	tanya_dewani@yahoo.com	U. T. of New Delhi	New Delhi
31	Mr. Sanjeev Gupta	IBBI/IPA-001/IP-P01575/2018-2019/12408	fcasanjeev@gmail.com	U. T. of New Delhi	New Delhi
32	Ms. Jayanti Jain	IBBI/IPA-001/IP-P01559/2018-2019/12426	cajayantijain.ip@gmail.com	U. T. of New Delhi	New Delhi

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S. No.	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	State	Zone
33	Mr. Sanjay Chopra	IBBI/IPA-001/IP-P01568/2018-2019/12427	casanjaychopra@gmail.com	U. T. of New Delhi	New Delhi
34	Mr. Satendar Kumar	IBBI/IPA-001/IP-P01580/2018-2019/12429	skrfca@gmail.com	U. T. of New Delhi	New Delhi
35	Mr. Hari Om Bhatia	IBBI/IPA-001/IP-P01530/2018-2019/12448	hariombhatia@hotmail.com	U. T. of New Delhi	New Delhi
36	Mr. Paban Kumar Jain	IBBI/IPA-001/IP-P01148/2019-2020/12490	jainchi@hotmail.com	U. T. of New Delhi	New Delhi
37	Mr. Atul Jagnani	IBBI/IPA-001/IP-P01117/2019-2020/12508	atuljagnani@gmail.com	U. T. of New Delhi	New Delhi
38	Mr. Anand Jain	IBBI/IPA-001/IP-P01641/2019-2020/12532	anandjainca@rediffmail.com	U. T. of New Delhi	New Delhi
39	Mr. Arun Kumar Goyal	IBBI/IPA-001/IP-P01325/2019-2020/12575	arung1008@gmail.com	U. T. of New Delhi	New Delhi
40	Mr. Ajay Kumar Milhotra	IBBI/IPA-001/IP-P01688/2019-2020/12594	ajaymilhotra@gmail.com	U. T. of New Delhi	New Delhi
41	Mr. Naveen Sharma	IBBI/IPA-002/IP-N00818/2019-2020/12598	naveensharma.advocate@gmail.com	U. T. of New Delhi	New Delhi
42	Mr. Suresh Jindal	IBBI/IPA-001/IP-P01709/2019-2020/12619	casureshjindal@gmail.com	U. T. of New Delhi	New Delhi
43	Mr. Krusshna Neeraj	IBBI/IPA-001/IP-P01729/2019-2020/12621	ca.kkneeraj@outlook.com	U. T. of New Delhi	New Delhi
44	Mr. Ruchir Batra	IBBI/IPA-003/IP-N00225/2019-2020/12626	ip.ruchirbatra@gmail.com	U. T. of New Delhi	New Delhi
45	Mr. Nitin Narang	IBBI/IPA-002/IP-N00828/2019-2020/12629	advocatenitinnarang@gmail.com	U. T. of New Delhi	New Delhi
46	Mr. Kawal Kishore Khurana	IBBI/IPA-003/IP-N00239/2019-2020/12746	khurana.mantrah@gmail.com	U. T. of New Delhi	New Delhi
47	Mr. Pankaj Batra	IBBI/IPA-003/IP-N00240/2019-2020/12752	pankajbatraip@gmail.com	U. T. of New Delhi	New Delhi
48	Mr. Pankaj Tyagee	IBBI/IPA-001/IP-P01829/2019-2020/12763	pankajtyagee@gmail.com	U. T. of New Delhi	New Delhi

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S. No.	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	State	Zone
49	Ms. Rakesh Verma	IBBI/IPA-001/IP-P01814/2019-2020/12794	rverma@ravkassociates.com	U. T. of New Delhi	New Delhi
50	Mr. Sanjiv Rathi	IBBI/IPA-002/IP-N00868/2019-2020/12800	sanjivrathi@hotmail.com	U. T. of New Delhi	New Delhi
51	Mr. Bishwa Ranjan Chatterjee	IBBI/IPA-002/IP-N00877/2019-2020/12806	brcind@gmail.com	U. T. of New Delhi	New Delhi
52	Mr. Navdeep Gupta	IBBI/IPA-001/IP-P01791/2019-2020/12814	ngaoffice@gmail.com	U. T. of New Delhi	New Delhi
53	Mr. Pankaj Kumar Gupta	IBBI/IPA-001/IP-P01827/2019-2020/12819	pankajguptafca@gmail.com	U. T. of New Delhi	New Delhi
54	Mr. Deepak Kumar	IBBI/IPA-001/IP-P01831/2019-2020/12821	deepak.ashm@gmail.com	U. T. of New Delhi	New Delhi
55	Mr. Sudhir Kumar Jain	IBBI/IPA-002/IP-N00849/2019-2020/12824	sudhir.pnsb@gmail.com	U. T. of New Delhi	New Delhi
56	Mr. Rajesh Bakshi	IBBI/IPA-002/IP-N00880/2019-2020/12825	irprajesh@gmail.com	U. T. of New Delhi	New Delhi
57	Mr. Shri Krishan Gupta	IBBI/IPA-003/IP-N00230/2019-2020/12834	skgraj1958@gmail.com	U. T. of New Delhi	New Delhi
58	Mr. Anil Kumar Singhal	IBBI/IPA-002/IP-N00891/2019-2020/12855	caanilsinghal@gmail.com	U. T. of New Delhi	New Delhi
59	Mr. Baldev Raj Sachdeva	IBBI/IPA-002/IP-N00856/2019-2020/12857	brajsachdeva@gmail.com	U. T. of New Delhi	New Delhi
60	Mr. Sandeep Gupta	IBBI/IPA-001/IP-P01873/2019-2020/12895	sandeepgupta1969@gmail.com	U. T. of New Delhi	New Delhi
61	Mr. Atiuttam Prasad Singh	IBBI/IPA-001/IP-P01914/2019-2020/12914	atiuttamsingh@gmail.com	U. T. of New Delhi	New Delhi
62	Mr. Diwan Chand Arya	IBBI/IPA-003/IP-N00256/2019-2020/12925	aumdcarya@gmail.com	U. T. of New Delhi	New Delhi
63	Mr. Vaneet Bhatia	IBBI/IPA-002/IP-N00908/2019-2020/12942	vaneetbhatia4@gmail.com	U. T. of New Delhi	New Delhi
64	Mr. Neeraj Goyal	IBBI/IPA-002/IP-N00904/2019-2020/12943	ng155@yahoo.com	U. T. of New Delhi	New Delhi

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S. No.	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	State	Zone
65	Mr. Mahesh Kumar Agarwal	IBBI/IPA-001/IP-P02015/2020-2021/13082	mkcacs@gmail.com	U. T. of New Delhi	New Delhi
66	Mr. Mahesh Agarwal	IBBI/IPA-001/IP-P01995/2020-2021/13087	agarwalmaheshin@yahoo.com	U. T. of New Delhi	New Delhi
67	Ms. Minni Katariya	IBBI/IPA-003/IP-N00273/2020-2021/13097	minnik1943@hotmail.com	U. T. of New Delhi	New Delhi
68	Mr. Krishan Lal Sharma	IBBI/IPA-002/IP-N00992/2020-2021/13176	klsharma1956@gmail.com	U. T. of New Delhi	New Delhi
69	Mr. Rajinder Kumar	IBBI/IPA-003/IP-N00287/2020-2021/13179	cmarajinderkumar@gmail.com	U. T. of New Delhi	New Delhi
70	Mr. Ahsan Ahmad	IBBI/IPA-002/IP-N00987/2020-2021/13183	ahsan_123ahmad@yahoo.co.in	U. T. of New Delhi	New Delhi
71	Mr. Rajesh Ramnani	IBBI/IPA-002/IP-N00993/2020-2021/13187	rajeshramnani2407@gmail.com	U. T. of New Delhi	New Delhi
72	Mr. Satish Kumar Chugh	IBBI/IPA-003/IP-N00270/2020-2021/13196	schugh61@yahoo.com	U. T. of New Delhi	New Delhi
73	Mr. Akhil Ahuja	IBBI/IPA-001/IP-P02072/2020-2021/13213	akhil@ahujainsolvency.com	U. T. of New Delhi	New Delhi
74	Mr. Rahul Jain	IBBI/IPA-001/IP-P02078/2020-2021/13219	ca.rahuljain.2005@gmail.com	U. T. of New Delhi	New Delhi
75	Mr. Deepak Kumar Aggarwal	IBBI/IPA-001/IP-P02076/2020-2021/13225	ipdeepakaggarwal@gmail.com	U. T. of New Delhi	New Delhi
76	Mr. Mahesh Kumar Mittal	IBBI/IPA-003/IP-N00300/2020-2021/13242	mkmittal14@rediffmail.com	U. T. of New Delhi	New Delhi
77	Mr. Gajendra Singh	IBBI/IPA-001/IP-P02087/2020-2021/13250	rathoregsingh@gmail.com	U. T. of New Delhi	New Delhi
78	Mr. Anoop Prakash Awasthi	IBBI/IPA-002/IP-N01008/2020-2021/13271	apipaor@gmail.com	U. T. of New Delhi	New Delhi
79	Mr. Vinod Garg	IBBI/IPA-001/IP-P02163/2020-2021/13286	1963vkg@gmail.com	U. T. of New Delhi	New Delhi
80	Mr. Anil Kumar Mittal	IBBI/IPA-003/IP-N00305/2020-2021/13289	fcs.akmittal@gmail.com	U. T. of New Delhi	New Delhi

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S. No.	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	State	Zone
81	Mr. Gaurav Rohilla	IBBI/IPA-003/IP-N00303/2020-2021/13293	adv.gauravrohilla@gmail.com	U. T. of New Delhi	New Delhi
82	Mr. Dinesh Chander Gupta	IBBI/IPA-001/IP-P02107/2020-2021/13303	DCGCOMP@GMAIL.COM	U. T. of New Delhi	New Delhi
83	Mr. Narendra Singh Chhabra	IBBI/IPA-001/IP-P02145/2020-2021/13312	chhabra.ns@gmail.com	U. T. of New Delhi	New Delhi
84	Mr. Navneet Kumar Jain	IBBI/IPA-003/IP-N00004/2016-17/10023	navneetic@yahoo.com	U. T. of New Delhi	New Delhi
85	Mr. Rakesh Prasad Khandelwal	IBBI/IPA-002/IP-N00639/2018-2019/11950	rpkhll@gmail.com	U. T. of New Delhi	New Delhi
86	Mr. Bikram Singh Gusain	IBBI/IPA-002/IP-N00011/2016-17/10015	bikramgusain@gmail.com	U. T. of New Delhi	New Delhi
87	Mr. Manoj Kumar Anand	IBBI/IPA-001/IP-P00084/2017-18/10180	anandmanoja@gmail.com	U. T. of New Delhi	New Delhi
88	Mr. Deepak Kukreja	IBBI/IPA-002/IP-N00077/2017-18/10208	csdeepakkukreja@yahoo.com	U. T. of New Delhi	New Delhi
89	Mr. Umesh Singhal	IBBI/IPA-002/IP-N00124/2017-18/10293	singhaluk@hotmail.com	U. T. of New Delhi	New Delhi
90	Mr. Alok Kaushik	IBBI/IPA-002/IP-N00253/2017-18/10767	alok_kaush@yahoo.com	U. T. of New Delhi	New Delhi
91	Mr. Praveen Kumar Singhal	IBBI/IPA-001/IP-P00514/2017-2018/10915	casinghalpk@gmail.com	U. T. of New Delhi	New Delhi
92	Mr. Anil Bhatia	IBBI/IPA-001/IP-P00587/2017-2018/11027	anilbhatia815@gmail.com	U. T. of New Delhi	New Delhi
93	Mr. Sunder Khatri	IBBI/IPA-002/IP-N00437/2017-2018/11191	sunder_khatri@yahoo.com	U. T. of New Delhi	New Delhi
94	Mr. Dharmendra Kumar	IBBI/IPA-003/IP-N000112/2017-2018/11264	kumard36@hotmail.com	U. T. of New Delhi	New Delhi
95	Mr. Parveen Kumar Garg	IBBI/IPA-002/IP-N00469/2017-2018/11327	pkgcosec@rediffmail.com	U. T. of New Delhi	New Delhi
96	Mr. Pawan Kumar Goyal	IBBI/IPA-001/IP-P00875/2017-2018/11473	ca.pawangoyal@gmail.com	U. T. of New Delhi	New Delhi

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97	Mr. Ranjan Chakraborti	IBBI/IPA-002/IP-N00541/2017-2018/11618	ranjanns@gmail.com	U. T. of New Delhi	New Delhi
98	Mr. Vikas Garg	IBBI/IPA-001/IP-P01050/2017-2018/11733	vikas@vamindia.in	U. T. of New Delhi	New Delhi
99	Mr. Rajeev Lochan	IBBI/IPA-002/IP-N00606/2018-19/11885	csrajeevlochan@gmail.com	U. T. of New Delhi	New Delhi
100	Mr. Shashi Sharma	IBBI/IPA-001/IP-P01261/2018-2019/12093	shashi@firmca.com	U. T. of New Delhi	New Delhi
101	Mr. Rajkumar Vinod Vachher	IBBI/IPA-003/IP-N00013/2018-2019/12287	rajvachher@gmail.com	U. T. of New Delhi	New Delhi
102	Mr. Prabhakar Kumar	IBBI/IPA-002/IP-N00774/2018-2019/12373	prabhakar_acs@rediffmail.com	U. T. of New Delhi	New Delhi
103	Ms. Rukhsana Choudhury	IBBI/IPA-002/IP-N00761/2018-2019/12374	rukhsanac@gmail.com	U. T. of New Delhi	New Delhi
104	Ms. Arti Baluja	IBBI/IPA-002/IP-N00780/2018-2019/12378	ca.artibaluja@gmail.com	U. T. of New Delhi	New Delhi
105	Mr. Sukhdev Madnani	IBBI/IPA-001/IP-P01499/2018-2019/12392	sukhdevmadnani@hotmail.com	U. T. of New Delhi	New Delhi
106	Mr. Kailash Chander Jain	IBBI/IPA-001/IP-P01573/2018-2019/12407	sasd32@yahoo.com	U. T. of New Delhi	New Delhi
107	Mr. Anil Kumar Sharma	IBBI/IPA-003/IP-N00218/2019-2020/12514	mikonict@gmail.com	U. T. of New Delhi	New Delhi
108	Mr. Vijay Kishore Saxena	IBBI/IPA-001/IP-P01766/2019-2020/12708	vksaxena2159@gmail.com	U. T. of New Delhi	New Delhi
109	Mr. Rajesh Kumar Goel	IBBI/IPA-001/IP-P01810/2019-2020/12761	rajesh.goel@mrgoel.com	U. T. of New Delhi	New Delhi
110	Mr. Damodar Prasad Gupta	IBBI/IPA-002/IP-N00997/2020-2021/13223	sgsdel@gmail.com	U. T. of New Delhi	New Delhi
111	Mr. Lekhraj Bajaj	IBBI/IPA-002/IP-N00039/2016-2017/10078	lekhrajbajaj@rediffmail.com	U. T. of New Delhi	New Delhi
112	Mr. Rakesh Kumar Jain	IBBI/IPA-002/IP-N00053/2017-18/10105	sirshree.rakesh@gmail.com	U. T. of New Delhi	New Delhi

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- **Resolution Professional (RP) in an individual insolvency resolution process under section 97(4) or 98(3), and**
- **Bankruptcy Trustee (BT) in a bankruptcy process under section 125(4), 146(3) or 147(3)**

of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority located in the Union Territory of Delhi.

(This Panel has been prepared in accordance with the 'Insolvency Professionals to act as Interim Resolution Professionals, Liquidators, Resolution Professionals and Bankruptcy Trustees (Recommendation) (Second) Guidelines, 2020'.)

S. No.	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	State	Zone
113	Mr. Shashikant Nemani	IBBI/IPA-001/IP-P00078/2017-18/10163	nemani61@gmail.com	U. T. of New Delhi	New Delhi
114	Mr. Ravi Bansal	IBBI/IPA-001/IP-P00162/2017-18/10331	ravibansalca@yahoo.com	U. T. of New Delhi	New Delhi
115	Mr. Satish Kumar Mathur	IBBI/IPA-002/IP-N00132/2017-18/10348	Mathursk1255@gmail.com	U. T. of New Delhi	New Delhi
116	Mr. Anil Matta	IBBI/IPA-001/IP-P00223/2017-18/10422	mattaassociates@gmail.com	U. T. of New Delhi	New Delhi
117	Mr. Ajay Goyal	IBBI/IPA-001/IP-P00382/2017-18/10639	ajaygoyalca75@gmail.com	U. T. of New Delhi	New Delhi
118	Mr. Mukesh Kumar Grover	IBBI/IPA-001/IP-P00383/2017-18/10640	mukesh@mjra.co.in	U. T. of New Delhi	New Delhi
119	Mr. Jitender Arora	IBBI/IPA-002/IP-N00305/2017-18/10863	csjitender@yahoo.com	U. T. of New Delhi	New Delhi
120	Mr. Yogender Pal Singhal	IBBI/IPA-001/IP-P00492/2017-18/10880	ipyogendersinghal@gmail.com	U. T. of New Delhi	New Delhi
121	Ms. Ashu Gupta	IBBI/IPA-002/IP-N00339/2017-2018/10943	ashugupta.cs@gmail.com	U. T. of New Delhi	New Delhi
122	Mr. Sougat Sinha	IBBI/IPA-002/IP-N00395/2017-2018/11170	sougat.sinha@artha-legal.com	U. T. of New Delhi	New Delhi
123	Mr. Anil Kumar Jain	IBBI/IPA-001/IP-P00735/2017-2018/11233	aniljn@yahoo.com	U. T. of New Delhi	New Delhi
124	Mr. Prabhat Ranjan Singh	IBBI/IPA-002/IP-N00428/2017-2018/11239	prabhat.rs.advocate@gmail.com	U. T. of New Delhi	New Delhi
125	Mr. Shailendra Singh	IBBI/IPA-002/IP-N00471/2017-2018/11372	shailendralaw@gmail.com	U. T. of New Delhi	New Delhi
126	Mr. Ashok Kumar	IBBI/IPA-001/IP-P00847/2017-2018/11430	gargashokca@gmail.com	U. T. of New Delhi	New Delhi
127	Mr. Hemant Gupta	IBBI/IPA-001/IP-P01072/2017-18/11763	hka.consultants@gmail.com	U. T. of New Delhi	New Delhi
128	Mr. Anand Sonbhadra	IBBI/IPA-001/IP-P00739/2017-18/11771	sonbhadra65@gmail.com	U. T. of New Delhi	New Delhi

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Annexure-B1

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

Panel for New Delhi Zone for January - June, 2021

Panel of IPs for appointment as:

- **Interim Resolution Professional (IRP) in a corporate insolvency resolution process under section 16(4),**
- **Liquidator in a liquidation process under section 34(6),**
- **Resolution Professional (RP) in an individual insolvency resolution process under section 97(4) or 98(3), and**
- **Bankruptcy Trustee (BT) in a bankruptcy process under section 125(4), 146(3) or 147(3)**

of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority located in the Union Territory of Delhi.

(This Panel has been prepared in accordance with the 'Insolvency Professionals to act as Interim Resolution Professionals, Liquidators, Resolution Professionals and Bankruptcy Trustees (Recommendation) (Second) Guidelines, 2020'.)

S. No.	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	State	Zone
129	Mr. Rajan Das Gupta	IBBI/IPA-001/IP-P01094/2017-18/11804	rajandgupta@gmail.com	U. T. of New Delhi	New Delhi
130	Mr. Devendra Kumar Lodha	IBBI/IPA-001/IP-P01112/2018-19/11814	cadklodha@gmail.com	U. T. of New Delhi	New Delhi
131	Mr. Suresh Kumar Jain	IBBI/IPA-001/IP-P01179/2018-19/11839	suresh1958@rediffmail.com	U. T. of New Delhi	New Delhi
132	Mr. Pradeep Kumar Arora	IBBI/IPA-002/IP-N00540/2018-19/11849	pradeep@rplegalindia.com	U. T. of New Delhi	New Delhi
133	Mr. Ram Phal Bhardwaj	IBBI/IPA-001/IP-P01308/2018-2019/12053	bhardwajca@hotmail.com	U. T. of New Delhi	New Delhi
134	Mr. Shashi Bhushan Prasad	IBBI/IPA-002/IP-N00676/2018-2019/12114	shashibpd@gmail.com	U. T. of New Delhi	New Delhi
135	Mr. Pradeep Upadhyay	IBBI/IPA-001/IP-P-01415/2018 -2019/12233	capuaindia@gmail.com	U. T. of New Delhi	New Delhi
136	Mr. Mukesh Gupta	IBBI/IPA-001/IP-P-01494/2018 -2019/12254	camukeship@rediffmail.com	U. T. of New Delhi	New Delhi
137	Mr. Chander Shekhar	IBBI/IPA-001/IP-P01760/2019-2020/12706	ca.cssuneja@gmail.com	U. T. of New Delhi	New Delhi
138	Mr. Arunesh Kumar Dubey	IBBI/IPA-002/IP-N00858/2019-2020/12767	csarunesh@gmail.com	U. T. of New Delhi	New Delhi
139	Ms. Deepa Gupta	IBBI/IPA-002/IP-N00867/2019-2020/12801	advocate.deepa.gupta@gmail.com	U. T. of New Delhi	New Delhi
140	Ms. Rekha Sharma	IBBI/IPA-003/IP-N00248/2019-2020/12837	rekhaip.vrsa@gmail.com	U. T. of New Delhi	New Delhi
141	Mr. Santosh Sharma	IBBI/IPA-002/IP-N00898/2019-2020/12842	sci.santoshsharma@gmail.com	U. T. of New Delhi	New Delhi
142	Mr. Mansij Arya	IBBI/IPA-002/IP-N00907/2019-2020/12939	pcsmansij@gmail.com	U. T. of New Delhi	New Delhi
143	Mr. Mohan Lal Jain	IBBI/IPA-002/IP-N00006/2016-17/10006	ml_jain@sumedhamanagement.com	U. T. of New Delhi	New Delhi
144	Mr. Sunil Kumar Gupta	IBBI/IPA-001/IP-P00205/2017-18/10394	caskg82@gmail.com	U. T. of New Delhi	New Delhi

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Annexure-B1

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

Panel for New Delhi Zone for January - June, 2021

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- **Bankruptcy Trustee (BT) in a bankruptcy process under section 125(4), 146(3) or 147(3)**

of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority located in the Union Territory of Delhi.

(This Panel has been prepared in accordance with the 'Insolvency Professionals to act as Interim Resolution Professionals, Liquidators, Resolution Professionals and Bankruptcy Trustees (Recommendation) (Second) Guidelines, 2020'.)

S. No.	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	State	Zone
145	Mr. Vijay Kumar Gupta	IBBI/IPA-001/IP-P00262/2017-18/10500	vkgupta2004@yahoo.co.in	U. T. of New Delhi	New Delhi
146	Mr. Vivek Parti	IBBI/IPA-001/IP-P00813/2017-2018/11376	v_parti@yahoo.com	U. T. of New Delhi	New Delhi
147	Mr. Reetesh Kumar Agarwal	IBBI/IPA-001/IP-P00878/2017-2018/11475	carkagarwal@gmail.com	U. T. of New Delhi	New Delhi
148	Mr. Pankaj Kumar Singhal	IBBI/IPA-002/IP-N00532/2017-2018/11561	aprassociatesllp@gmail.com	U. T. of New Delhi	New Delhi
149	Mr. Rakesh Bhatia	IBBI/IPA-001/IP-P00978/2017-2018/11608	iprakeshbhatia@gmail.com	U. T. of New Delhi	New Delhi
150	Mr. Shyam Arora	IBBI/IPA-002/IP-N00546/2017-2018/11703	arora.shyaam@yahoo.com	U. T. of New Delhi	New Delhi
151	Mr. K Subhra Narayan Mohapatra	IBBI/IPA-002/IP-N00618/2018-2019/11981	ksnm72@hotmail.com	U. T. of New Delhi	New Delhi
152	Mr. Nitin Jain	IBBI/IPA-001/IP-P01562/2019-2020/12462	nitinjain@ichinencapitalservices.com	U. T. of New Delhi	New Delhi
153	Mr. Devendra Umrao	IBBI/IPA-003/IP-N00223/2019-2020/12640	dev.umrao@gmail.com	U. T. of New Delhi	New Delhi
154	Mr. Satya Prakash	IBBI/IPA-002/IP-N00906/2019-2020/12920	cs.satyaprakash@gmail.com	U. T. of New Delhi	New Delhi
155	Mr. Vikram Kumar	IBBI/IPA-001/IP-P00082/2017-2018/10178	vikramau@gmail.com	U. T. of New Delhi	New Delhi
156	Mr. Mukesh Kumar Gupta	IBBI/IPA-001/IP-P00207/2017-18/10407	guptam11@gmail.com	U. T. of New Delhi	New Delhi
157	Mr. Yogesh Kumar Gupta	IBBI/IPA-003/IP-N00078/2017-18/10701	ykgupta64@yahoo.co.in	U. T. of New Delhi	New Delhi
158	Mr. Satya Prakash Gupta	IBBI/IPA-001/IP-P00737/2017-2018/11234	spgfinance@gmail.com	U. T. of New Delhi	New Delhi
159	Mr. Anurag Goel	IBBI/IPA-001/IP-P00876/2017-2018/11460	agoel@caanurag.com	U. T. of New Delhi	New Delhi
160	Mr. Bhim Sain Goyal	IBBI/IPA-002/IP-N00726/2018 -2019/12216	bsgoyal1@gmail.com	U. T. of New Delhi	New Delhi

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Annexure-B1

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

Panel for New Delhi Zone for January - June, 2021

Panel of IPs for appointment as:

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(This Panel has been prepared in accordance with the 'Insolvency Professionals to act as Interim Resolution Professionals, Liquidators, Resolution Professionals and Bankruptcy Trustees (Recommendation) (Second) Guidelines, 2020'.)

S. No.	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	State	Zone
161	Mr. Manohar Lal Vij	IBBI/IPA-001/IP-P-01480/2018 -2019/12269	mlvij1956@gmail.com	U. T. of New Delhi	New Delhi
162	Mr. Rajesh Kumar Gupta	IBBI/IPA-003/IP-N00198/2018-2019/12308	rgadv21@gmail.com	U. T. of New Delhi	New Delhi
163	Mr. Suman Saini	IBBI/IPA-002/IP-N00747/2018-2019/12324	suman62saini@gmail.com	U. T. of New Delhi	New Delhi
164	Mr. Rajendra Prasad Tak	IBBI/IPA-001/IP-P00526/2017-2018/10951	rptak@kgsomani.com	U. T. of New Delhi	New Delhi
165	Mr. Vijender Sharma	IBBI/IPA-003/IP-N00003/2016-2017/10022	vijender@vsa.net.in	U. T. of New Delhi	New Delhi
166	Mr. Ashok Kumar Gupta	IBBI/IPA-003/IP-N00010/2016-17/10072	cmaashokgupt@gmail.com	U. T. of New Delhi	New Delhi
167	Mr. Amit Agrawal	IBBI/IPA-002/IP-N00185/2017-18/10456	amitagcs@gmail.com	U. T. of New Delhi	New Delhi
168	Mr. Brahm Datt Verma	IBBI/IPA-003/IP-N00056/2017-18/10496	bdverma.rp@gmail.com	U. T. of New Delhi	New Delhi
169	Mr. Navjit Singh	IBBI/IPA-001/IP-P00314/2017-18/10578	navjit92ca.ip@gmail.com	U. T. of New Delhi	New Delhi
170	Mr. Anup Kumar	IBBI/IPA-002/IP-N00333/2017-2018/10911	sachanlawanalyst@gmail.com	U. T. of New Delhi	New Delhi
171	Mr. Jugraj Singh Bedi	IBBI/IPA-001/IP-P00731/2017-2018/11208	jb@jsba.in	U. T. of New Delhi	New Delhi
172	Mr. Anil Tayal	IBBI/IPA-001/IP-P01118/2018-19/11818	caaniltayal@gmail.com	U. T. of New Delhi	New Delhi
173	Mr. Sanjay Kumar Jha	IBBI/IPA-002/IP-N00684/2018-2019/12031	sanjayjhafcs@gmail.com	U. T. of New Delhi	New Delhi
174	Mr. Mohd Nazim Khan	IBBI/IPA-002/IP-N00076/2017-18/10207	nazim@mnkassociates.com	U. T. of New Delhi	New Delhi
175	Mr. Naresh Kumar Munjal	IBBI/IPA-001/IP-P00362/2017-18/10620	nkmunjalcacs@yahoo.co.in	U. T. of New Delhi	New Delhi
176	Mr. Darshan Singh Anand	IBBI/IPA-002/IP-N00326/2017-2018/10931	dsanand57@gmail.com	U. T. of New Delhi	New Delhi

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Annexure-B1

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

Panel for New Delhi Zone for January - June, 2021

Panel of IPs for appointment as:

- **Interim Resolution Professional (IRP) in a corporate insolvency resolution process under section 16(4),**
- **Liquidator in a liquidation process under section 34(6),**
- **Resolution Professional (RP) in an individual insolvency resolution process under section 97(4) or 98(3), and**
- **Bankruptcy Trustee (BT) in a bankruptcy process under section 125(4), 146(3) or 147(3)**

of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority located in the Union Territory of Delhi.

(This Panel has been prepared in accordance with the 'Insolvency Professionals to act as Interim Resolution Professionals, Liquidators, Resolution Professionals and Bankruptcy Trustees (Recommendation) (Second) Guidelines, 2020'.)

S. No.	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	State	Zone
177	Mr. Pawan Kumar Garg	IBBI/IPA-001/IP-P00608/2017-2018/11069	ca.pawangarg@gmail.com	U. T. of New Delhi	New Delhi
178	Mr. Ashish Singh	IBBI/IPA-002/IP-N00416/2017-2018/11230	ashishsinghcs@gmail.com	U. T. of New Delhi	New Delhi
179	Mr. Anurag Nirbhaya	IBBI/IPA-001/IP-P00870/2017-2018/11468	anurag@canirbhaya.com	U. T. of New Delhi	New Delhi
180	Mr. Deepak Kumar Agarwal	IBBI/IPA-002/IP-N00584/2017-18/11778	dkagarwal.ip@gmail.com	U. T. of New Delhi	New Delhi
181	Mr. Vijay Kumar	IBBI/IPA-002/IP-N00652/2018-2019/12020	vk_hv@yahoo.co.in	U. T. of New Delhi	New Delhi
182	Mr. Parveen Bansal	IBBI/IPA-001/IP-P00175/2017-18/10344	pkbansal00@gmail.com	U. T. of New Delhi	New Delhi
183	Mr. Sandeep Goel	IBBI/IPA-003/IP-N00073/2017-18/10583	cmasandeepgoel@gmail.com	U. T. of New Delhi	New Delhi
184	Mr. Rakesh Kumar Jain	IBBI/IPA-001/IP-P01297/2018-2019/12068	rakeshjainca@rediffmail.com	U. T. of New Delhi	New Delhi
185	Mr. Ashok Kumar Juneja	IBBI/IPA-002/IP-N00117/2017-18/10286	ashokjuneja@gmail.com	U. T. of New Delhi	New Delhi
186	Mr. Gaurav Katiyar	IBBI/IPA-001/IP-P00209/2017-18/10409	cagauravkatiyar@gmail.com	U. T. of New Delhi	New Delhi
187	Ms. Maya Gupta	IBBI/IPA-002/IP-N00363/2017-2018/11061	fcsmayagupta@gmail.com	U. T. of New Delhi	New Delhi

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Annexure-B2

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

Panel for Ahmedabad Zone for January - June, 2021

Panel of IPs for appointment as:

- **Interim Resolution Professional (IRP) in a corporate insolvency resolution process under section 16(4),**
- **Liquidator in a liquidation process under section 34(6),**
- **Resolution Professional (RP) in an individual insolvency resolution process under section 97(4) or 98(3), and**
- **Bankruptcy Trustee (BT) in a bankruptcy process under section 125(4), 146(3) or 147(3)**

of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority located in the State of Gujarat, Union Territory of Dadra & Nagar Haveli and Union Territory of Daman and Diu.

(This Panel has been prepared in accordance with the 'Insolvency Professionals to act as Interim Resolution Professionals, Liquidators, Resolution Professionals and Bankruptcy Trustees (Recommendation) (Second) Guidelines, 2020'.)

S. No.	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	State	Zone
1	Mr. Anish Babubhai Shah	IBBI/IPA-002/IP-N00017/2016-2017/10031	anishshahcs@gmail.com	Gujarat	Ahmedabad
2	Mr. Pankaj Nahata	IBBI/IPA-001/IP-P00796/2017-2018/11363	pmnahata@gmail.com	Gujarat	Ahmedabad
3	Mr. Suhas Dinkar Bhattbhatt	IBBI/IPA-002/IP-N00571/2017-2018/11738	cssuhasb@gmail.com	Gujarat	Ahmedabad
4	Ms. Indira Suresh Vora	IBBI/IPA-001/IP-P01264/2018-2019/12000	indira.vora@yahoo.com	Gujarat	Ahmedabad
5	Mr. Sushil Vishwakant Tewary	IBBI/IPA-001/IP-P01288/2018-2019/12049	sushilt@hotmail.com	Gujarat	Ahmedabad
6	Mr. Darshan Bharatbhai Patel	IBBI/IPA-001/IP-P01579/2018-2019/12442	ca.darshanbpatel@gmail.com	Gujarat	Ahmedabad
7	Mr. Arpan Maheshkumar Shah	IBBI/IPA-001/IP-P01847/2019-2020/12862	arpan@caarpanshah.com	Gujarat	Ahmedabad
8	Mr. Naresh Ghanshyamchandra Bheda	IBBI/IPA-002/IP-N00953/2019-2020/13009	nareshbheda@yahoo.com	Gujarat	Ahmedabad
9	Mr. Ravindra Kumar Goyal	IBBI/IPA-001/IP-P02019/2020-2021/13098	ravindra1960_goyal@yahoo.co.in	Gujarat	Ahmedabad
10	Mr. Lokesh Khadaria	IBBI/IPA-001/IP-P02070/2020-2021/13228	khadaria@gmail.com	Gujarat	Ahmedabad
11	Mr. Hiten Ratilal Abhani	IBBI/IPA-001/IP-P02068/2020-2021/13231	habhani@gmail.com	Gujarat	Ahmedabad
12	Mr. Nandish Sunilbhai Vin	IBBI/IPA-001/IP-P02117/2020-2021/13270	ip.nandish.vin@gmail.com	Gujarat	Ahmedabad
13	Mr. Pradeep Srivastava	IBBI/IPA-002/IP-N01012/2020-2021/13299	shaktipradeep@yahoo.com	Gujarat	Ahmedabad
14	Mr. Kaushik Jayantilal Shah	IBBI/IPA-002/IP-N00143/2017-18/10379	kjshahco@yahoo.com	Gujarat	Ahmedabad
15	Mr. Ashish Anantray Shah	IBBI/IPA-002/IP-N00214/2017-18/10666	ashish@ravics.com	Gujarat	Ahmedabad
16	Mr. Manish Santosh Buchasia	IBBI/IPA-002/IP-N00487/2017-2018/11449	manishbuchasiacs@gmail.com	Gujarat	Ahmedabad

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Annexure-B2

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

Panel for Ahmedabad Zone for January - June, 2021

Panel of IPs for appointment as:

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S. No.	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	State	Zone
17	Mr. Malhar Rashmikant Mehta	IBBI/IPA-001/IP-P01032/2017-2018/11686	malhar_mehta@hotmail.com	Gujarat	Ahmedabad
18	Mr. Rajendra Jain	IBBI/IPA-002/IP-N00732/2018-2019/12353	iprajendragjain@gmail.com	Gujarat	Ahmedabad
19	Mr. Jaykumar Pesumal Arlani	IBBI/IPA-001/IP-P01582/2018-2019/12443	arlanijay@gmail.com	Gujarat	Ahmedabad
20	Mr. Saaurabh Jhaveri	IBBI/IPA-002/IP-N00068/2017-2018/10146	sjhaveri333@gmail.com	Gujarat	Ahmedabad
21	Mr. Bhavan Trivedi	IBBI/IPA-001/IP-P00335/2017-18/10605	bhavant@yahoo.com	Gujarat	Ahmedabad
22	Mr. Akhilkumar Amrutlal Thakkar	IBBI/IPA-001/IP-P01392/2018-2019/12159	akhilthakkar@gmail.com	Gujarat	Ahmedabad
23	Mr. Prashant Bharatkumar Patel	IBBI/IPA-002/IP-N00827/2019-2020/12627	prashant167@gmail.com	Gujarat	Ahmedabad
24	Mr. Ajit Gyanchand Jain	IBBI/IPA-001/IP-P00368/2017-18/10625	ajit@vcanca.com	Gujarat	Ahmedabad
25	Mr. Narayan Gajanan Vidvans	IBBI/IPA-002/IP-N00378/2017-2018/11121	v_id_vans@hotmail.com	Gujarat	Ahmedabad
26	Mr. Amrish Navinchandra Gandhi	IBBI/IPA-002/IP-N00670/2018-2019/12036	amrishgandhi72@gmail.com	Gujarat	Ahmedabad
27	Mr. Keyur Jagdishbhai Shah	IBBI/IPA-002/IP-N00244/2017-2018/10729	cs.keyurshah@gmail.com	Gujarat	Ahmedabad
28	Mr. Omkarchand Rikhabdas Maloo	IBBI/IPA-001/IP-P00435/2017-18/10758	omkar@ormaloo.com	Gujarat	Ahmedabad
29	Mr. Manish Kumar Bhagat	IBBI/IPA-001/IP-P00856/2017-2018/11438	mbhagat2003@gmail.com	Gujarat	Ahmedabad
30	Mr. Sunil Kumar Agarwal	IBBI/IPA-001/IP-P01390/2018-2019/12178	anil91111@hotmail.com	Gujarat	Ahmedabad
31	Mr. Umesh Harjivandas Ved	IBBI/IPA-002/IP-N00136/2017-18/10376	umesh@umeshvedcs.com	Gujarat	Ahmedabad
32	Mr. Vikash Gautamchand Jain	IBBI/IPA-001/IP-P00354/2017-18/10612	ca.vikasjain1@icai.org	Gujarat	Ahmedabad

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Annexure-B2

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

Panel for Ahmedabad Zone for January - June, 2021

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- **Resolution Professional (RP) in an individual insolvency resolution process under section 97(4) or 98(3), and**
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S. No.	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	State	Zone
33	Mr. Arvind Gaudana	IBBI/IPA-002/IP-N00283/2017-2018/10841	arvindg_cs@yahoo.com	Gujarat	Ahmedabad
34	Mr. Sachin Dinkar Bhattbhatt	IBBI/IPA-003/IP-N000138/2017-2018/11514	sachin.bhattbhatt@gmail.com	Gujarat	Ahmedabad
35	Ms. Bhavi Shreyans Shah	IBBI/IPA-001/IP-P00915/2017-2018/11521	ca.bhavishah@gmail.com	Gujarat	Ahmedabad
36	Mr. Vinodkumar Surendralal Shah	IBBI/IPA-002/IP-N00610/2018-2019/11857	ipvinodshah@rediffmail.com	Gujarat	Ahmedabad
37	Mr. Gordhanbhai Ratnabhai Godhani	IBBI/IPA-001/IP-P01201/2018-2019/11921	grgodhani@gmail.com	Gujarat	Ahmedabad
38	Mr. Shalabh Kumar Daga	IBBI/IPA-001/IP-P00071/2017-18/10157	jlnus.ahd@gmail.com	Gujarat	Ahmedabad
39	Mr. Tejas Shah	IBBI/IPA-001/IP-P00089/2017-18/10185	tejasshah44@yahoo.com	Gujarat	Ahmedabad
40	Mr. George Samuel	IBBI/IPA-003/IP-N00043/2017-2018/10319	gsforgs@gmail.com	Gujarat	Ahmedabad
41	Mr. Prawincharan Prafulcharan Dwary	IBBI/IPA-002/IP-N00331/2017-2018/10937	dwaryprawin@gmail.com	Gujarat	Ahmedabad
42	Mr. Dhaval Jitendrakumar Mistry	IBBI/IPA-001/IP-P01853/2019-2020/12849	cadhavalmistry@yahoo.com	Gujarat	Ahmedabad
43	Mr. Dharit Kishorbhai Shah	IBBI/IPA-001/IP-P00993/2017-2018/11640	bipin.smdt@gmail.com	Gujarat	Ahmedabad
44	Mr. Sunit Jagdishchandra Shah	IBBI/IPA-001/IP-P00471/2017-18/10814	sunit78@gmail.com	Gujarat	Ahmedabad
45	Mr. Vinod Tarachand Agrawal	IBBI/IPA-001/IP-P00641/2017-2018/11090	ca.vinod@gmail.com	Gujarat	Ahmedabad
46	Mr. Ramchandra Dallaram Choudhary	IBBI/IPA-001/IP-P00157/2017-2018/10326	rdc_rca@yahoo.com	Gujarat	Ahmedabad
47	Mr. Ravi Kapoor	IBBI/IPA-002/IP-N00121/2017-18/10290	ravi@ravics.com	Gujarat	Ahmedabad
48	Mr. Bhupendra Singh Narayan Singh Rajput	IBBI/IPA-001/IP-P00397/2017-18/10715	cabsrajput309@gmail.com	Gujarat	Ahmedabad

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Annexure-B3

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

Panel for Allahabad Zone for January - June, 2021

Panel of IPs for appointment as:

- **Interim Resolution Professional (IRP) in a corporate insolvency resolution process under section 16(4),**
- **Liquidator in a liquidation process under section 34(6),**
- **Resolution Professional (RP) in an individual insolvency resolution process under section 97(4) or 98(3), and**
- **Bankruptcy Trustee (BT) in a bankruptcy process under section 125(4), 146(3) or 147(3)**

of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority located in the State of Uttar Pradesh and State of Uttarakhand.

(This Panel has been prepared in accordance with the 'Insolvency Professionals to act as Interim Resolution Professionals, Liquidators, Resolution Professionals and Bankruptcy Trustees (Recommendation) (Second) Guidelines, 2020'.)

S. No.	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	State	Zone
1	Mr. Sanjay Agrawal	IBBI/IPA-001/IP-P00466/2017-18/10809	sanjayagrawal_sagrawal@yahoo.com	Uttar Pradesh	Allahabad
2	Mr. Yogesh Kumar Tyagi	IBBI/IPA-002/IP-N00297/2017-18/10856	yogeshktyagi@rediffmail.com	Uttar Pradesh	Allahabad
3	Mr. Abhishek Rana	IBBI/IPA-001/IP-P00567/2017-2018/11043	abhishek.rana@gmail.com	Uttar Pradesh	Allahabad
4	Mr. Rakesh Singh Sengar	IBBI/IPA-002/IP-N00455/2017-2018/11405	rakeshsengar1957@gmail.com	Uttar Pradesh	Allahabad
5	Mr. Satyendra Sharma	IBBI/IPA-002/IP-N00737/2018 -2019/12260	satyendrasirp@gmail.com	Uttar Pradesh	Allahabad
6	Mr. Rajeev Ranjan Singh	IBBI/IPA-002/IP-N00707/2018-2019/12418	rajeevranjan6476@gmail.com	Uttar Pradesh	Allahabad
7	Mr. Manoj Kumar	IBBI/IPA-001/IP-P01653/2019-2020/12535	manojjain264@gmail.com	Uttar Pradesh	Allahabad
8	Mr. Deepak Kumar Garg	IBBI/IPA-002/IP-N00796/2019-2020/12560	deepakgarg07@rediffmail.com	Uttar Pradesh	Allahabad
9	Mr. Anurag Gupta	IBBI/IPA-002/IP-N00833/2019-2020/12613	anurag.gupta.fcs@gmail.com	Uttar Pradesh	Allahabad
10	Mr. Anuj Srivastava	IBBI/IPA-002/IP-N00832/2019-2020/12615	anujsri@gmail.com	Uttar Pradesh	Allahabad
11	Mr. Devendra Pratap Singh	IBBI/IPA-002/IP-N00848/2019-2020/12731	dpsingh.irp@gmail.com	Uttar Pradesh	Allahabad
12	Mr. Prasun Kumar Chaudhuri	IBBI/IPA-002/IP-N00847/2019-2020/12735	prasunchaudhuri@gmail.com	Uttar Pradesh	Allahabad
13	Mr. Shailendra Paliwal	IBBI/IPA-003/IP-N00235/2019-2020/12751	cmashailendra@hotmail.com	Uttar Pradesh	Allahabad
14	Mr. Rajeev Kumar	IBBI/IPA-002/IP-N00850/2019-2020/12803	me.rajeev2129@gmail.com	Uttar Pradesh	Allahabad
15	Mr. Sushil Kumar Gupta	IBBI/IPA-002/IP-N00822/2019-2020/12823	sushilgassociates1@gmail.com	Uttar Pradesh	Allahabad
16	Mr. Sharat Kumar Mishra	IBBI/IPA-002/IP-N00986/2020-2021/13066	mishra.sharat@gmail.com	Uttar Pradesh	Allahabad

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Annexure-B3

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

Panel for Allahabad Zone for January - June, 2021

Panel of IPs for appointment as:

- **Interim Resolution Professional (IRP) in a corporate insolvency resolution process under section 16(4),**
- **Liquidator in a liquidation process under section 34(6),**
- **Resolution Professional (RP) in an individual insolvency resolution process under section 97(4) or 98(3), and**
- **Bankruptcy Trustee (BT) in a bankruptcy process under section 125(4), 146(3) or 147(3)**

of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority located in the State of Uttar Pradesh and State of Uttarakhand.

(This Panel has been prepared in accordance with the 'Insolvency Professionals to act as Interim Resolution Professionals, Liquidators, Resolution Professionals and Bankruptcy Trustees (Recommendation) (Second) Guidelines, 2020'.)

S. No.	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	State	Zone
17	Mr. Pranav Bansal	IBBI/IPA-001/IP-P02027/2020-2021/13137	ip.pranavbansal@gmail.com	Uttar Pradesh	Allahabad
18	Mr. Pramod Tyagi	IBBI/IPA-001/IP-P01986/2020-2021/13159	pramodtyagi@yahoo.com	Uttar Pradesh	Allahabad
19	Mr. Nitesh Gupta	IBBI/IPA-001/IP-P01961/2020-2021/13166	vinodguptafca@gmail.com	Uttar Pradesh	Allahabad
20	Mr. Kailash Chand Gupta	IBBI/IPA-001/IP-P02071/2020-2021/13205	ipkcgupta@gmail.com	Uttar Pradesh	Allahabad
21	Mr. Ashish Kumar Agarwal	IBBI/IPA-001/IP-P02081/2020-2021/13206	ashishkr77@yahoo.com	Uttar Pradesh	Allahabad
22	Mr. Vimal Kumar	IBBI/IPA-002/IP-N00995/2020-2021/13236	maidvimal1@rediff.com	Uttar Pradesh	Allahabad
23	Mr. Deepak Mittal	IBBI/IPA-001/IP-P02096/2020-2021/13264	reshmaandco@gmail.com	Uttar Pradesh	Allahabad
24	Mr. Pawan Garg	IBBI/IPA-002/IP-N01011/2020-2021/13267	cspawan.garg@gmail.com	Uttar Pradesh	Allahabad
25	Ms. Babita Jain	IBBI/IPA-002/IP-N00321/2017-2018/10926	jainbabita06@gmail.com	Uttar Pradesh	Allahabad
26	Mr. Abhay Kumar	IBBI/IPA-002/IP-N00504/2017-2018/11559	km.abhay@gmail.com	Uttar Pradesh	Allahabad
27	Mr. Amarpal	IBBI/IPA-001/IP-P01584/2018-2019/12411	amarpal@icai.org	Uttar Pradesh	Allahabad
28	Mr. Rajiv Bhatnagar	IBBI/IPA-001/IP-P00075/2017-18/10160	carajivbhatnagar@gmail.com	Uttarakhand	Allahabad
29	Mr. Swami Deen Gupta	IBBI/IPA-003/IP-N000132/2017-2018/11458	sdguptacmaip@gmail.com	Uttar Pradesh	Allahabad
30	Mr. Anil Kumar Mittal	IBBI/IPA-002/IP-N00742/2018 -2019/12263	mittalanil.ubi@gmail.com	Uttar Pradesh	Allahabad
31	Mr. Sumit Bansal	IBBI/IPA-001/IP-P00111/2017-18/10218	ipsumitbansal@gmail.com	Uttar Pradesh	Allahabad
32	Mr. Shaikh Nafis Anjum	IBBI/IPA-003/IP-N00211/2018-2019/12363	sn.anjum123@gmail.com	Uttar Pradesh	Allahabad

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Annexure-B3

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

Panel for Allahabad Zone for January - June, 2021

Panel of IPs for appointment as:

- **Interim Resolution Professional (IRP) in a corporate insolvency resolution process under section 16(4),**
- **Liquidator in a liquidation process under section 34(6),**
- **Resolution Professional (RP) in an individual insolvency resolution process under section 97(4) or 98(3), and**
- **Bankruptcy Trustee (BT) in a bankruptcy process under section 125(4), 146(3) or 147(3)**

of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority located in the State of Uttar Pradesh and State of Uttarakhand.

(This Panel has been prepared in accordance with the 'Insolvency Professionals to act as Interim Resolution Professionals, Liquidators, Resolution Professionals and Bankruptcy Trustees (Recommendation) (Second) Guidelines, 2020'.)

S. No.	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	State	Zone
33	Mr. Ganga Ram Agarwal	IBBI/IPA-002/IP-N00874/2019-2020/12777	ganga.manjuagarwal@gmail.com	Uttar Pradesh	Allahabad
34	Ms. Reshma Mittal	IBBI/IPA-001/IP-P00297/2017-18/10541	careshmamittal@gmail.com	Uttar Pradesh	Allahabad
35	Mr. Sanjay Kumar Singh	IBBI/IPA-002/IP-N00188/2017-18/10505	singhsk.adv@gmail.com	Uttar Pradesh	Allahabad
36	Mr. Vineet Aggarwal	IBBI/IPA-001/IP-P00475/2017-18/10818	vntg631@gmail.com	Uttar Pradesh	Allahabad
37	Mr. Shravan Kumar Vishnoi	IBBI/IPA-002/IP-N00040/2016-2017/10079	shravan.vishnoi@yahoo.com	Uttar Pradesh	Allahabad

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Annexure-B4

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

Panel for Amravati Zone for January - June, 2021

Panel of IPs for appointment as:

- **Interim Resolution Professional (IRP) in a corporate insolvency resolution process under section 16(4),**
- **Liquidator in a liquidation process under section 34(6),**
- **Resolution Professional (RP) in an individual insolvency resolution process under section 97(4) or 98(3), and**
- **Bankruptcy Trustee (BT) in a bankruptcy process under section 125(4), 146(3) or 147(3)**

of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority located in the State of Andhra Pradesh.

(This Panel has been prepared in accordance with the 'Insolvency Professionals to act as Interim Resolution Professionals, Liquidators, Resolution Professionals and Bankruptcy Trustees (Recommendation) (Second) Guidelines, 2020'.)

S. No.	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	State	Zone
1	Mr. Rajesh Chhaparia	IBBI/IPA-001/IP-P00474/2017-18/10817	rajesh_chhaparia@yahoo.co.in	Andhra Pradesh	Amravati
2	Mr. Krishna Chaitanya Mogallapalli	IBBI/IPA-001/IP-P00859/2017-2018/11441	chaitanya.fca@gmail.com	Andhra Pradesh	Amravati
3	Mr. Mannava Divakara Sarma	IBBI/IPA-001/IP-P01192/2018-2019/11917	mdsarma2003@yahoo.com	Andhra Pradesh	Amravati
4	Ms. Gaddam Sritha Shireen	IBBI/IPA-001/IP-P01225/2018-2019/11974	gsshireen@yahoo.co.in	Andhra Pradesh	Amravati
5	Mr. Adigarla Satyanarayana	IBBI/IPA-002/IP-N00845/2019-2020/12749	satya@asnassociates.com	Andhra Pradesh	Amravati
6	Mr. Kalavalapalli Sanyasi Rao	IBBI/IPA-003/IP-N00299/2020-2021/13237	ksanyasirao@gmail.com	Andhra Pradesh	Amravati
7	Mr. Udandrao Lakshmana Rao	IBBI/IPA-003/IP-N00298/2020-2021/13239	ulrao@yahoo.com	Andhra Pradesh	Amravati
8	Mr. Immaneni Eswara Rao	IBBI/IPA-001/IP-P01224/2018-2019/11943	ier_ca@outlook.com	Andhra Pradesh	Amravati
9	Mr. Kammula Prabhakar Rao	IBBI/IPA-001/IP-P01467/2018-2019/12339	kammulaprabhakar@hotmail.com	Andhra Pradesh	Amravati
10	Mr. Jagadees Kumar Morri	IBBI/IPA-001/IP-P00398/2017-18/10716	cajagadeesh@gmail.com	Andhra Pradesh	Amravati
11	Mr. Sisir Kumar Appikatla	IBBI/IPA-001/IP-P00751/2017-2018/11283	sisir_appi@yahoo.co.in	Andhra Pradesh	Amravati

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Annexure-B5

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

Panel for Bengaluru Zone for January - June, 2021

Panel of IPs for appointment as:

- **Interim Resolution Professional (IRP) in a corporate insolvency resolution process under section 16(4),**
- **Liquidator in a liquidation process under section 34(6),**
- **Resolution Professional (RP) in an individual insolvency resolution process under section 97(4) or 98(3), and**
- **Bankruptcy Trustee (BT) in a bankruptcy process under section 125(4), 146(3) or 147(3)**

of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority located in the State of Karnataka.

(This Panel has been prepared in accordance with the 'Insolvency Professionals to act as Interim Resolution Professionals, Liquidators, Resolution Professionals and Bankruptcy Trustees (Recommendation) (Second) Guidelines, 2020'.)

S. No.	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	State	Zone
1	Mr. Surender Devasani	IBBI/IPA-001/IP-P00775/2017-2018/11348	surenderdevasani@gmail.com	Karnataka	Bengaluru
2	Mr. Hem Chandra	IBBI/IPA-003/IP-N000155/2018-19/11845	hemiengarip@gmail.com	Karnataka	Bengaluru
3	Mr. Ramamoorthi Srinivasan	IBBI/IPA-001/IP-P01163/2018-2019/11916	Usne902@gmail.com	Karnataka	Bengaluru
4	Mr. Vasuki K.N.	IBBI/IPA-001/IP-P01052/2019-2020/12609	vasuki.k.n@gmail.com	Karnataka	Bengaluru
5	Mr. Neeraj Mishra	IBBI/IPA-003/IP-N00210/2019-2020/12625	neerajmishramd@yahoo.co.in	Karnataka	Bengaluru
6	Mr. G. R. Nagendran	IBBI/IPA-003/IP-N00220/2019-2020/12726	grnagendran@gmail.com	Karnataka	Bengaluru
7	Mr. Srinivas Vaidyanath Subramaniam	IBBI/IPA-002/IP-N00991/2020-2021/13162	srinivas@vriyer.com	Karnataka	Bengaluru
8	Mr. Nataraja Nanjundaiah	IBBI/IPA-003/IP-N00304/2020-2021/13296	nnataraja491@gmail.com	Karnataka	Bengaluru
9	Mr. Venkata Subbarao Kalva	IBBI/IPA-002/IP-N00179/2017-2018/10655	subbaraocs@gmail.com	Karnataka	Bengaluru
10	Mr. Srikantiah Shivaswamy	IBBI/IPA-001/IP-P00411/2017-18/10727	shivaswamys2@gmail.com	Karnataka	Bengaluru
11	Mr. Kanekal Chandrasekhar	IBBI/IPA-002/IP-N00642/2018-2019/11964	kanekal.chandru@gmail.com	Karnataka	Bengaluru
12	Mr. K N Ravindra	IBBI/IPA-002/IP-N00559/2017-2018/11702	knravindra.web@gmail.com	Karnataka	Bengaluru
13	Mr. Konduru Prasanth Raju	IBBI/IPA-002/IP-N00708/2018-2019/12200	ipkpraju@gmail.com	Karnataka	Bengaluru
14	Mr. Ratnakar Shetty	IBBI/IPA-001/IP-P01630/2019-2020/12718	rcshetty.co@gmail.com	Karnataka	Bengaluru
15	Mr. Raghuram Manchi	IBBI/IPA-002/IP-N00840/2019-2020/12732	raghuram.manchi@gmail.com	Karnataka	Bengaluru

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Annexure-B5

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

Panel for Bengaluru Zone for January - June, 2021

Panel of IPs for appointment as:

- **Interim Resolution Professional (IRP) in a corporate insolvency resolution process under section 16(4),**
- **Liquidator in a liquidation process under section 34(6),**
- **Resolution Professional (RP) in an individual insolvency resolution process under section 97(4) or 98(3), and**
- **Bankruptcy Trustee (BT) in a bankruptcy process under section 125(4), 146(3) or 147(3)**

of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority located in the State of Karnataka.

(This Panel has been prepared in accordance with the 'Insolvency Professionals to act as Interim Resolution Professionals, Liquidators, Resolution Professionals and Bankruptcy Trustees (Recommendation) (Second) Guidelines, 2020'.)

S. No.	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	State	Zone
16	Mr. Balady Shekar Shetty	IBBI/IPA-002/IP-N00213/2017-18/10665	bss.balady@gmail.com	Karnataka	Bengaluru
17	Mr. Kondisetty Kumar Dushyantha	IBBI/IPA-002/IP-N00237/2017-18/10688	dushyanthak@gmail.com	Karnataka	Bengaluru
18	Mr. Madhugiri Venkatarayappa Sudarshan	IBBI/IPA-002/IP-N00561/2017-2018/11707	sudarshan.mv@outlook.com	Karnataka	Bengaluru
19	Mr. Venkataraman Jayagopal	IBBI/IPA-002/IP-N00574/2017-2018/11741	gopal_venus@hotmail.com	Karnataka	Bengaluru
20	Mr. Ramanahalli Shivanna Dodda Byregowda	IBBI/IPA-002/IP-N00583/2017-18/11775	rsdgowda@yahoo.co.in	Karnataka	Bengaluru
21	Mr. Ravi Sankar Devarakonda	IBBI/IPA-001/IP-P00095/2017-2018/10195	ravicacscma@icai.org	Karnataka	Bengaluru
22	Ms. Ramanathan Bhuvaneshwari	IBBI/IPA-002/IP-N00306/2017-18/10864	bhoona.bhuvan@gmail.com	Karnataka	Bengaluru
23	Mr. Pankaj Srivastava	IBBI/IPA-001/IP-P00245/2017-18/10474	psri@live.com	Karnataka	Bengaluru
24	Mr. Ravindra Beleyur	IBBI/IPA-001/IP-P00189/2017-18/10368	ravi@beleyur.com	Karnataka	Bengaluru
25	Mr. Shivadutt Bannanje	IBBI/IPA-002/IP-N00266/2017-2018/10779	ip.shivaduttb@gmail.com	Karnataka	Bengaluru

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Annexure-B6

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

Panel for Chandigarh Zone for January - June, 2021

Panel of IPs for appointment as:

- **Interim Resolution Professional (IRP) in a corporate insolvency resolution process under section 16(4),**
- **Liquidator in a liquidation process under section 34(6),**
- **Resolution Professional (RP) in an individual insolvency resolution process under section 97(4) or 98(3), and**
- **Bankruptcy Trustee (BT) in a bankruptcy process under section 125(4), 146(3) or 147(3)**

of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority located in the State of Himachal Pradesh, State of Punjab, State of Haryana, Union Territory of Chandigarh, Union Territory of Jammu & Kashmir and Union Territory of Ladakh.

(This Panel has been prepared in accordance with the 'Insolvency Professionals to act as Interim Resolution Professionals, Liquidators, Resolution Professionals and Bankruptcy Trustees (Recommendation) (Second) Guidelines, 2020'.)

S. No.	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	State	Zone
1	Mr. Somnath Gupta	IBBI/IPA-002/IP-N00042/2016-17/10081	somgupta_62@rediffmail.com	Punjab	Chandigarh
2	Mr. Davinder Singh Gandhi	IBBI/IPA-001/IP-P00345/2017-18/10646	davindersinghgandhi@gmail.com	Punjab	Chandigarh
3	Mr. Ashok Kumar Singla	IBBI/IPA-002/IP-N00229/2017-18/10680	asingla_cs@yahoo.co.in	Punjab	Chandigarh
4	Mr. Anjum Goyal	IBBI/IPA-002/IP-N00251/2017-2018/10765	agoyal4u@yahoo.com	Punjab	Chandigarh
5	Mr. Anil Kumar Singhal	IBBI/IPA-001/IP-P00468/2017-18/10811	anilsinghalca@gmail.com	Haryana	Chandigarh
6	Mr. Harsh Kumar Goyal	IBBI/IPA-002/IP-N00296/2017-18/10855	harshgoyalcs@gmail.com	Punjab	Chandigarh
7	Mr. Jeet Singh Jaswal	IBBI/IPA-001/IP-P00546/2017-2018/10976	js.jaswal30@gmail.com	U. T. of Chandigarh	Chandigarh
8	Mr. Krishan Rajesh Chaudhary	IBBI/IPA-001/IP-P00684/2017-2018/11161	krajeshchaudhary@gmail.com	Haryana	Chandigarh
9	Mr. Mukesh Kumar Gupta	IBBI/IPA-001/IP-P00732/2017-2018/11209	mkgcacs@gmail.com	Haryana	Chandigarh
10	Mr. Manish Shukla	IBBI/IPA-003/IP-N000109/2017-2018/11243	cmamanishshukla@gmail.com	Haryana	Chandigarh
11	Mr. Kailashnath Ramnath Verma	IBBI/IPA-003/IP-N000128/2017-2018/11404	kailash.verma221@gmail.com	Punjab	Chandigarh
12	Mr. Tanish Sharma	IBBI/IPA-002/IP-N00483/2017-2018/11408	catanishsharma123@gmail.com	Punjab	Chandigarh
13	Mr. Dinesh Kumar	IBBI/IPA-001/IP-P00860/2017-2018/11442	dkgc2004@yahoo.com	Haryana	Chandigarh
14	Mr. Vishal Malhotra	IBBI/IPA-001/IP-P00872/2017-2018/11470	malhotravishalca@yahoo.co.in	Haryana	Chandigarh
15	Mr. Jitender Wadhwa	IBBI/IPA-001/IP-P00877/2017-2018/11474	cajitenderwadhwa@gmail.com	Haryana	Chandigarh
16	Mr. Ashok Kumar Gupta	IBBI/IPA-001/IP-P00984/2017-2018/11625	akg743@yahoo.co.in	Punjab	Chandigarh
17	Mr. Tara Chand Meenia	IBBI/IPA-001/IP-P01125/2018-2019/11822	tc.meenia@gmail.com	Haryana	Chandigarh
18	Mr. Praveen Satija	IBBI/IPA-001/IP-P01335/2018-2019/12059	pravin.satija@gmail.com	Haryana	Chandigarh

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Annexure-B6

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

Panel for Chandigarh Zone for January - June, 2021

Panel of IPs for appointment as:

- **Interim Resolution Professional (IRP) in a corporate insolvency resolution process under section 16(4),**
- **Liquidator in a liquidation process under section 34(6),**
- **Resolution Professional (RP) in an individual insolvency resolution process under section 97(4) or 98(3), and**
- **Bankruptcy Trustee (BT) in a bankruptcy process under section 125(4), 146(3) or 147(3)**

of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority located in the State of Himachal Pradesh, State of Punjab, State of Haryana, Union Territory of Chandigarh, Union Territory of Jammu & Kashmir and Union Territory of Ladakh.

(This Panel has been prepared in accordance with the 'Insolvency Professionals to act as Interim Resolution Professionals, Liquidators, Resolution Professionals and Bankruptcy Trustees (Recommendation) (Second) Guidelines, 2020'.)

S. No.	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	State	Zone
19	Mr. Man Mohan Vij	IBBI/IPA-001/IP-P01326/2018-2019/12099	mm_vij@yahoo.co.in	Haryana	Chandigarh
20	Mr. Inder Jeet Khattar	IBBI/IPA-003/IP-N000156/2018-2019/12102	khattartania@rediffmail.com	Haryana	Chandigarh
21	Ms. Pooja Trikha	IBBI/IPA-001/IP-P01375/2018-2019/12173	pooja_trikha@hotmail.com	Punjab	Chandigarh
22	Mr. Ajay Kumar Siwach	IBBI/IPA-002/IP-N00668/2018 -2019/12214	siwachajay@gmail.com	Haryana	Chandigarh
23	Mr. Vivek Bansal	IBBI/IPA-001/IP-P-01475/2018 -2019/12249	vivekbansalca@gmail.com	Punjab	Chandigarh
24	Mr. Vanit Kumar Mittal	IBBI/IPA-001/IP-P-01483/2018 -2019/12252	vanit.mittal@vmtcorpadvisors.com	Haryana	Chandigarh
25	Mr. Praveen Ranka	IBBI/IPA-002/IP-N00746/2018 -2019/12261	unitymgt@rediffmail.com	Haryana	Chandigarh
26	Mr. Poonam Chand Jain	IBBI/IPA-002/IP-N00702/2018 -2019/12274	cspcjain@gmail.com	Haryana	Chandigarh
27	Mr. Tajinder Singh Chugh	IBBI/IPA-002/IP-N00725/2018-2019/12315	iptschugh@gmail.com	U. T. of Jammu and Kashmir	Chandigarh
28	Mr. Ashok Kumar Jain	IBBI/IPA-003/IP-N00205/2018-2019/12362	akjbaddi@gmail.com	Haryana	Chandigarh
29	Mr. Puran Kumar Dhar	IBBI/IPA-002/IP-N00766/2018-2019/12380	pdhar45@gmail.com	U. T. of Jammu and Kashmir	Chandigarh
30	Mr. Deepak Mangal	IBBI/IPA-001/IP-P01535/2018-2019/12399	deepakmangal@yahoo.com	Punjab	Chandigarh
31	Mr. Vikas Gupta	IBBI/IPA-001/IP-P01317/2018-2019/12420	vikas_fca@yahoo.com	Punjab	Chandigarh
32	Mr. Naveen Singal	IBBI/IPA-001/IP-P01650/2019-2020/12520	naveen.singal@yahoo.co.in	Haryana	Chandigarh
33	Mr. Rajeesh Gupta	IBBI/IPA-001/IP-P01747/2019-2020/12705	rajeesh_chd@yahoo.com	U. T. of Chandigarh	Chandigarh
34	Mr. Navneet Kakkar	IBBI/IPA-001/IP-P01731/2019-2020/12765	kakkarchd@rediffmail.com	U. T. of Chandigarh	Chandigarh
35	Mr. Madan Mohan Dhupar	IBBI/IPA-002/IP-N00860/2019-2020/12768	dhuparmm@gmail.com	Haryana	Chandigarh
36	Mr. Subhash Chandra Chauhan	IBBI/IPA-002/IP-N00869/2019-2020/12799	drscchauhan@gmail.com	Haryana	Chandigarh

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Annexure-B6

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

Panel for Chandigarh Zone for January - June, 2021

Panel of IPs for appointment as:

- **Interim Resolution Professional (IRP) in a corporate insolvency resolution process under section 16(4),**
- **Liquidator in a liquidation process under section 34(6),**
- **Resolution Professional (RP) in an individual insolvency resolution process under section 97(4) or 98(3), and**
- **Bankruptcy Trustee (BT) in a bankruptcy process under section 125(4), 146(3) or 147(3)**

of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority located in the State of Himachal Pradesh, State of Punjab, State of Haryana, Union Territory of Chandigarh, Union Territory of Jammu & Kashmir and Union Territory of Ladakh.

(This Panel has been prepared in accordance with the 'Insolvency Professionals to act as Interim Resolution Professionals, Liquidators, Resolution Professionals and Bankruptcy Trustees (Recommendation) (Second) Guidelines, 2020'.)

S. No.	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	State	Zone
37	Mr. Basant Singh	IBBI/IPA-002/IP-N00837/2019-2020/12802	basantsingh97@rediffmail.com	Punjab	Chandigarh
38	Mr. Khushvinder Singhal	IBBI/IPA-002/IP-N00888/2019-2020/12833	kvsinghal@gmail.com	Haryana	Chandigarh
39	Mr. Rahul Verma	IBBI/IPA-001/IP-P01771/2019-2020/12881	verma_012@yahoo.com	Haryana	Chandigarh
40	Mr. Pawan Kumar Verma	IBBI/IPA-001/IP-P02028/2020-2021/13125	p1a6w4a4n@hotmail.com	Punjab	Chandigarh
41	Mr. Dewan Asparan Nabi	IBBI/IPA-002/IP-N00962/2020-2021/13135	danaasparan@yahoo.com	Punjab	Chandigarh
42	Mr. Sachin Mehta	IBBI/IPA-001/IP-P02053/2020-2021/13201	ipsachinmehta@gmail.com	Punjab	Chandigarh
43	Ms. Uma Garg	IBBI/IPA-001/IP-P02088/2020-2021/13256	garg.uma@icai.org	Haryana	Chandigarh
44	Mr. Suresh Kumar Malhotra	IBBI/IPA-001/IP-P02109/2020-2021/13266	sureshkmalhotra1@gmail.com	U. T. of Jammu and Kashmir	Chandigarh
45	Mr. Naresh Kumar Aggarwal	IBBI/IPA-001/IP-P02116/2020-2021/13274	nareshaggarwal375@gmail.com	Haryana	Chandigarh
46	Mr. Vikas Kumar	IBBI/IPA-001/IP-P02120/2020-2021/13282	vikasjaswal80@gmail.com	Punjab	Chandigarh
47	Mr. Sandeep Lamba	IBBI/IPA-001/IP-P02118/2020-2021/13310	advocate.sandeeplamba@gmail.com	Haryana	Chandigarh
48	Mr. Nishant Garg	IBBI/IPA-001/IP-P00373/2017-18/10630	canishantgarg@rediffmail.com	Himachal Pradesh	Chandigarh
49	Mr. Vishawjeet Gupta	IBBI/IPA-002/IP-N00215/2017-18/10667	vishawjeetgupta@gmail.com	Punjab	Chandigarh
50	Mr. Narinder Bhushan Aggarwal	IBBI/IPA-001/IP-P00649/2017-2018/11103	nbaggarwal@rediffmail.com	Punjab	Chandigarh
51	Mr. Suresh Kumar Bansal	IBBI/IPA-002/IP-N00605/2018-19/11863	pnbbansal@rediffmail.com	Punjab	Chandigarh
52	Mr. Arvind Mittal	IBBI/IPA-001/IP-P01358/2018-2019/12081	arvindmittal81@yahoo.in	Haryana	Chandigarh
53	Mr. Rajeev Bansal	IBBI/IPA-001/IP-P00226/2017-18/10425	carajeevbansal@yahoo.com	Haryana	Chandigarh
54	Mr. Deepak Thukral	IBBI/IPA-002/IP-N00182/2017-18/10453	deepakthukral1@gmail.com	U. T. of Chandigarh	Chandigarh

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Annexure-B6

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

Panel for Chandigarh Zone for January - June, 2021

Panel of IPs for appointment as:

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- **Bankruptcy Trustee (BT) in a bankruptcy process under section 125(4), 146(3) or 147(3)**

of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority located in the State of Himachal Pradesh, State of Punjab, State of Haryana, Union Territory of Chandigarh, Union Territory of Jammu & Kashmir and Union Territory of Ladakh.

(This Panel has been prepared in accordance with the 'Insolvency Professionals to act as Interim Resolution Professionals, Liquidators, Resolution Professionals and Bankruptcy Trustees (Recommendation) (Second) Guidelines, 2020'.)

S. No.	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	State	Zone
55	Mr. Navneet Gupta	IBBI/IPA-001/IP-P00361/2017-18/10619	navguptaca@gmail.com	U. T. of Chandigarh	Chandigarh
56	Mr. Punit Handa	IBBI/IPA-002/IP-N00298/2017-18/10857	cs@punithanda.com	Haryana	Chandigarh
57	Mr. Tarun Batra	IBBI/IPA-001/IP-P00572/2017-2018/11013	batratarun@gmail.com	Haryana	Chandigarh
58	Mr. Naveen Kumar Jain	IBBI/IPA-001/IP-P00650/2017-2018/11097	insolvencyprofessional@rediffmail.com	Haryana	Chandigarh
59	Mr. Desh Deepak	IBBI/IPA-001/IP-P00648/2017-2018/11105	deshdeepak297@gmail.com	U. T. of Chandigarh	Chandigarh
60	Mr. Rakesh Phull	IBBI/IPA-003/IP-N000122/2017-2018/11305	rakeshphul@gmail.com	Punjab	Chandigarh
61	Mr. Chand Ji Tiku	IBBI/IPA-003/IP-N000125/2017-2018/11389	chand11tiku@gmail.com	U. T. of Jammu and Kashmir	Chandigarh
62	Mr. Vigyan Prakash Arora	IBBI/IPA-001/IP-P01106/2017-18/11797	vigyan@vigyanarora.com	U. T. of Chandigarh	Chandigarh
63	Mr. Rakesh Kumar Singhala	IBBI/IPA-001/IP-P01290/2018-2019/12151	rakesh.singhala@gmail.com	Punjab	Chandigarh
64	Mr. Parvinder Singh	IBBI/IPA-001/IP-P01603/2019-2020/12468	caparvinder03@gmail.com	Punjab	Chandigarh
65	Mr. Gurdev Bassi	IBBI/IPA-001/IP-P01633/2019-2020/12504	ipgurdevbassi@gmail.com	U. T. of Chandigarh	Chandigarh
66	Mr. Dharmendra Kumar Bhasin	IBBI/IPA-002/IP-N00816/2019-2020/12564	cmadkbhasin@gmail.com	Punjab	Chandigarh
67	Mr. Abhimanyu Mittal	IBBI/IPA-001/IP-P01870/2019-2020/12893	ca.mittalabhi@gmail.com	Haryana	Chandigarh
68	Mr. Sanjay Kumar Aggarwal	IBBI/IPA-002/IP-N00126/2017-18/10295	sanjayaggarwal.fcs@gmail.com	Punjab	Chandigarh
69	Mr. Pardeep Kumar Lakhani	IBBI/IPA-001/IP-P00541/2017-2018/10966	pradeep.lakhani1967@gmail.com	Haryana	Chandigarh
70	Mr. Rajender Kumar Jain	IBBI/IPA-001/IP-P00543/2017-2018/10968	amicusthe@gmail.com	U. T. of Chandigarh	Chandigarh
71	Mr. Sandeep Chandna	IBBI/IPA-002/IP-N00447/2017-2018/11237	cssandeep@live.in	Haryana	Chandigarh
72	Mr. Naresh Kumar Goel	IBBI/IPA-002/IP-N00696/2018-2019/12323	nkg1964@rediffmail.com	Haryana	Chandigarh

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Annexure-B6

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

Panel for Chandigarh Zone for January - June, 2021

Panel of IPs for appointment as:

- **Interim Resolution Professional (IRP) in a corporate insolvency resolution process under section 16(4),**
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(This Panel has been prepared in accordance with the 'Insolvency Professionals to act as Interim Resolution Professionals, Liquidators, Resolution Professionals and Bankruptcy Trustees (Recommendation) (Second) Guidelines, 2020'.)

S. No.	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	State	Zone
73	Mr. Umesh Gupta	IBBI/IPA-001/IP-P00848/2017-2018/11431	umesh@vamindia.in	Haryana	Chandigarh
74	Mr. Gautam Mittal	IBBI/IPA-001/IP-P01331/2018-2019/12058	mittalgautam@yahoo.com	Punjab	Chandigarh
75	Mr. Atul Kumar Kansal	IBBI/IPA-001/IP-P00035/2016-2017/10088	cakansal@yahoo.com	Haryana	Chandigarh
76	Mr. Arvind Kumar	IBBI/IPA-001/IP-P00178/2017-18/10357	sankhyain@gmail.com	Punjab	Chandigarh
77	Mr. Hemanshu Jetley	IBBI/IPA-001/IP-P00219/2017-2018/10457	hejetley@gmail.com	Haryana	Chandigarh
78	Mr. Ravinder Kumar Goel	IBBI/IPA-001/IP-P00705/2017-2018/11252	ravinderkumargoel@yahoo.in	Punjab	Chandigarh
79	Mr. Madan Gopal Jindal	IBBI/IPA-002/IP-N00137/2017-2018/10352	mgjindal@gmail.com	Punjab	Chandigarh
80	Mr. Rajeev Bhambri	IBBI/IPA-002/IP-N00152/2017-2018/10399	rajeev.bhambri@gmail.com	Punjab	Chandigarh
81	Mr. Rohit Sehgal	IBBI/IPA-001/IP-P00528/2017-2018/10953	iamrs101@gmail.com	Haryana	Chandigarh
82	Mr. Mahesh Bansal	IBBI/IPA-001/IP-P00785/2017-2018/11341	emmbee.consulting@gmail.com	Punjab	Chandigarh
83	Mr. Jalesh Kumar Grover	IBBI/IPA-001/IP-P00200/2017-18/10390	jk.grover27@gmail.com	Haryana	Chandigarh
84	Mr. Sumat Kumar Gupta	IBBI/IPA-001/IP-P00167/2017-18/10336	sumatguptaca@gmail.com	Punjab	Chandigarh
85	Mr. Ajit Kumar	IBBI/IPA-003/IP-N00062/2017-18/10548	cmaajitjha@gmail.com	Haryana	Chandigarh

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Annexure-B7

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

Panel for Chennai Zone for January - June, 2021

Panel of IPs for appointment as:

- **Interim Resolution Professional (IRP) in a corporate insolvency resolution process under section 16(4),**
- **Liquidator in a liquidation process under section 34(6),**
- **Resolution Professional (RP) in an individual insolvency resolution process under section 97(4) or 98(3), and**
- **Bankruptcy Trustee (BT) in a bankruptcy process under section 125(4), 146(3) or 147(3)**

of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority located in the State of Tamil Nadu and Union Territory of Puducherry.

(This Panel has been prepared in accordance with the 'Insolvency Professionals to act as Interim Resolution Professionals, Liquidators, Resolution Professionals and Bankruptcy Trustees (Recommendation) (Second) Guidelines, 2020'.)

S. No.	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	State	Zone
1	Ms. M. Jayasree	IBBI/IPA-001/IP-P00733/2017-2018/11236	jayashree_muralidharan@yahoo.co.uk	Tamil Nadu	Chennai
2	Mr. Vengetrao	IBBI/IPA-002/IP-N00445/2017-2018/11331	kvengetrao@gmail.com	U. T. of Puducherry	Chennai
3	Mr. Balasubramanium Govindarajan	IBBI/IPA-003/IP-N000136/2017-2018/11500	bgrajan@rediffmail.com	Tamil Nadu	Chennai
4	Mr. Subramaniam S	IBBI/IPA-001/IP-P00946/2017-2018/11566	suvidhaoman@gmail.com	Tamil Nadu	Chennai
5	Mr. Chandrasekhar Sagutoor	IBBI/IPA-001/IP-P00960/2017-2018/11581	sagutoor@gmail.com	Tamil Nadu	Chennai
6	Ms. Vijayakumari Natarajan	IBBI/IPA-001/IP-P00972/2017-2018/11602	natarajviji@gmail.com	Tamil Nadu	Chennai
7	Mr. S.S. Ravichandran	IBBI/IPA-001/IP-P01044/2017-2018/11717	ssribc@gmail.com	Tamil Nadu	Chennai
8	Mr. Pudukkarai Srinivasan Sitaram	IBBI/IPA-001/IP-P01328/2018-2019/12011	pssitaram@gmail.com	Tamil Nadu	Chennai
9	Mr. Bhaskar B	IBBI/IPA-002/IP-N00644/2018-2019/12024	bhasja@gmail.com	Tamil Nadu	Chennai
10	Mr. Asokan Nagarajan	IBBI/IPA-001/IP-P01403/2018-2019/12160	fcsasokan@gmail.com	Tamil Nadu	Chennai
11	Mr. C Prabakaran	IBBI/IPA-001/IP-P01596/2018-2019/12444	gkecpn@gmail.com	Tamil Nadu	Chennai
12	Mr. Solomon Rajesh Jeyasingh	IBBI/IPA-002/IP-N00802/2019-2020/12509	ip.solomonrajeshj@gmail.com	Tamil Nadu	Chennai
13	Mr. V M Gurusamy	IBBI/IPA-003/IP-N00193/2019-2020/12512	vmgurusamy@yahoo.in	Tamil Nadu	Chennai
14	Ms. Chitra Perinkulam Ragavan	IBBI/IPA-002/IP-N00720/2019-2020/12558	chitraprc@yahoo.com	Tamil Nadu	Chennai
15	Mr. Ajay S Jain	IBBI/IPA-001/IP-P01684/2019-2020/12631	ajaypagariya@gmail.com	Tamil Nadu	Chennai
16	Mr. S Lakshmisubramanian	IBBI/IPA-003/IP-N00232/2019-2020/12697	slsip@slswin.com	Tamil Nadu	Chennai
17	Mr. Y. N. Ramachandran	IBBI/IPA-001/IP-P01764/2019-2020/12722	ynramachandran@gmail.com	Tamil Nadu	Chennai

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Annexure-B7

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

Panel for Chennai Zone for January - June, 2021

Panel of IPs for appointment as:

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- **Liquidator in a liquidation process under section 34(6),**
- **Resolution Professional (RP) in an individual insolvency resolution process under section 97(4) or 98(3), and**
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(This Panel has been prepared in accordance with the 'Insolvency Professionals to act as Interim Resolution Professionals, Liquidators, Resolution Professionals and Bankruptcy Trustees (Recommendation) (Second) Guidelines, 2020'.)

S. No.	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	State	Zone
18	Mr. S Kangayan	IBBI/IPA-002/IP-N00866/2019-2020/12770	kangayan.s@gmail.com	Tamil Nadu	Chennai
19	Mr. S. Dehaleesan	IBBI/IPA-001/IP-P01807/2019-2020/12907	dehaleesan@gmail.com	Tamil Nadu	Chennai
20	Mr. J John Ohilvi	IBBI/IPA-002/IP-N00902/2019-2020/12921	johnohilvi@yahoo.co.in	Tamil Nadu	Chennai
21	Mr. L Bhadri	IBBI/IPA-001/IP-P02059/2020-2021/13245	l.bhadri@gmail.com	Tamil Nadu	Chennai
22	Mr. T.V. Nataraja Subramanian	IBBI/IPA-002/IP-N01010/2020-2021/13273	tvn.subramanian@gmail.com	Tamil Nadu	Chennai
23	Mr. Arpit Kothari	IBBI/IPA-001/IP-P02140/2020-2021/13287	AK@NIRMALANDARPIT.COM	Tamil Nadu	Chennai
24	Mr. Govindarajan M	IBBI/IPA-003/IP-N00293/2020-2021/13290	govind.ayyan@gmail.com	Tamil Nadu	Chennai
25	Mr. Narayanan Seshasayee	IBBI/IPA-002/IP-N01015/2020-2021/13292	seshasayeen@rediffmail.com	Tamil Nadu	Chennai
26	Mr. S Shivshanker	IBBI/IPA-001/IP-P02141/2020-2021/13294	shivshanker93@gmail.com	Tamil Nadu	Chennai
27	Mr. Gopinath	IBBI/IPA-003/IP-N00302/2020-2021/13297	gopinathsai2000@gmail.com	Tamil Nadu	Chennai
28	Mr. N Veerapandian	IBBI/IPA-001/IP-P02148/2020-2021/13301	veerapandian.cbi@gmail.com	Tamil Nadu	Chennai
29	Mr. Velli Paramasivam	IBBI/IPA-002/IP-N00311/2017-2018/10940	velliparamasivam@rediffmail.com	Tamil Nadu	Chennai
30	Mr. Palanigounder Eswaramoorthy	IBBI/IPA-002/IP-N00284/2017-18/10842	eswarfcs@gmail.com	Tamil Nadu	Chennai
31	Ms. Santhanam Rajashree	IBBI/IPA-002/IP-N00330/2017-2018/10935	rajashrees66@gmail.com	Tamil Nadu	Chennai
32	Mr. S. Palaniappan	IBBI/IPA-001/IP-P00730/2017-2018/11207	palyegu@yahoo.co.in	Tamil Nadu	Chennai
33	Mr. Nagalingam Muthiah	IBBI/IPA-001/IP-P00774/2017-2018/11347	mnaga2050@gmail.com	Tamil Nadu	Chennai
34	Mr. Ramasamy Shanmuggam	IBBI/IPA-001/IP-P00811/2017-2018/11378	shanmuggam@yahoo.co.in	Tamil Nadu	Chennai

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Annexure-B7

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

Panel for Chennai Zone for January - June, 2021

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- **Resolution Professional (RP) in an individual insolvency resolution process under section 97(4) or 98(3), and**
- **Bankruptcy Trustee (BT) in a bankruptcy process under section 125(4), 146(3) or 147(3)**

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S. No.	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	State	Zone
35	Mr. M. Murugesan	IBBI/IPA-002/IP-N00527/2017-2018/11679	vasamu60@gmail.com	Tamil Nadu	Chennai
36	Mr. Lakshmanan Krishnan	IBBI/IPA-002/IP-N00783/2019-2020/12511	kichaa_feb05@yahoo.co.in	Tamil Nadu	Chennai
37	Mr. S.Kamaraj	IBBI/IPA-001/IP-P00116/2017-18/10251	rsadasivanandco@yahoo.com	Tamil Nadu	Chennai
38	Mr. R.Velu	IBBI/IPA-001/IP-P00127/2017-18/10269	ramavelu@gmail.com	Tamil Nadu	Chennai
39	Ms. Kavitha Surana	IBBI/IPA-002/IP-N00166/2017-18/10435	kavitha@mksurana.com	Tamil Nadu	Chennai
40	Mr. B Sathrukkanan	IBBI/IPA-001/IP-P00301/2017-18/10545	prathyumnan2002@yahoo.com	Tamil Nadu	Chennai
41	Mr. Tharuvai Ramachandran Ravichandran	IBBI/IPA-002/IP-N00241/2017-18/10692	trravichandran@yahoo.com	Tamil Nadu	Chennai
42	Mr. Sanjeevi C	IBBI/IPA-003/IP-N000108/2017-2018/11215	sanjeevicra@yahoo.co.in	Tamil Nadu	Chennai
43	Mr. Madurai Sundaram Sankar	IBBI/IPA-001/IP-P00770/2017-2018/11315	m.s.sankar@outlook.com	Tamil Nadu	Chennai
44	Mr. Nithiyanantham Ramachandran	IBBI/IPA-003/IP-N000124/2017-2018/11390	arnit_m@yahoo.co.in	Tamil Nadu	Chennai
45	Mr. S. Vasudevan	IBBI/IPA-002/IP-N00573/2017-2018/11740	ksvasu1956@gmail.com	Tamil Nadu	Chennai
46	Mr. Karuppiah Muruganandan	IBBI/IPA-001/IP-P01061/2017-18/11754	kanandca@gmail.com	Tamil Nadu	Chennai
47	Mr. S Amarendran	IBBI/IPA-002/IP-N00634/2018-2019/11962	sivakumar.amarendran@gmail.com	Tamil Nadu	Chennai
48	Ms. Jayashree S Iyer	IBBI/IPA-002/IP-N00741/2018 -2019/12211	jayashree2505@gmail.com	Tamil Nadu	Chennai
49	Mr. K. Sivalingam	IBBI/IPA-001/IP-P01597/2018-2019/12430	siva.k220353@gmail.com	Tamil Nadu	Chennai
50	Mrs. Geetha Sridhar	IBBI/IPA-002/IP-N00854/2019-2020/12733	gs.gsconsultants@gmail.com	Tamil Nadu	Chennai
51	Mr. Vengarai Seshadri Sowrirajan	IBBI/IPA-002/IP-N00268/2017-18/10781	vssowrirajan@gmail.com	Tamil Nadu	Chennai

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Annexure-B7

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

Panel for Chennai Zone for January - June, 2021

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- **Liquidator in a liquidation process under section 34(6),**
- **Resolution Professional (RP) in an individual insolvency resolution process under section 97(4) or 98(3), and**
- **Bankruptcy Trustee (BT) in a bankruptcy process under section 125(4), 146(3) or 147(3)**

of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority located in the State of Tamil Nadu and Union Territory of Puducherry.

(This Panel has been prepared in accordance with the 'Insolvency Professionals to act as Interim Resolution Professionals, Liquidators, Resolution Professionals and Bankruptcy Trustees (Recommendation) (Second) Guidelines, 2020'.)

S. No.	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	State	Zone
52	Mr. G. Gunasekaran	IBBI/IPA-001/IP-P00681/2017-2018/11178	cagunasekar@yahoo.com	Tamil Nadu	Chennai
53	Ms. Revathi Raghunathan	IBBI/IPA-001/IP-P00832/2017-2018/11417	revathi@arcoca.com	Tamil Nadu	Chennai
54	Mr. S.R. Shriraam Shekher	IBBI/IPA-003/IP-N000144/2017-2018/11598	shekhershriraam@gmail.com	Tamil Nadu	Chennai
55	Mr. Vasudevan Navneeth	IBBI/IPA-001/IP-P01048/2017-2018/11731	navneethv@gmail.com	Tamil Nadu	Chennai
56	Mr. Prabhu S	IBBI/IPA-001/IP-P01275/2018-2019/11948	carpprabhu@gmail.com	Tamil Nadu	Chennai
57	Mr. Mudappallur Varieth Gangadharan	IBBI/IPA-001/IP-P00438/2017-18/10761	mvgfca@gmail.com	Tamil Nadu	Chennai
58	Mr. Ashok Velamur Seshadri	IBBI/IPA-001/IP-P00937/2017-2018/11541	ashokseshadrig@gmail.com	Tamil Nadu	Chennai
59	Mr. S. Diraviam	IBBI/IPA-002/IP-N00616/2018-19/11889	diraviam6@gmail.com	Tamil Nadu	Chennai
60	Mr. Amier Hamsa Ali Abbas Rawther	IBBI/IPA-001/IP-P01727/2019-2020/12620	amierhamsa@gmail.com	Tamil Nadu	Chennai
61	Ms. Renuka Devi Rangaswamy	IBBI/IPA-001/IP-P01863/2019-2020/12871	jrassociatescbe@gmail.com	Tamil Nadu	Chennai
62	Mr. Ramachandran Subramanian	IBBI/IPA-001/IP-P01440/2018-2019/12136	subraman267@yahoo.com	Tamil Nadu	Chennai
63	Mr. Radhakrishnan Dharmarajan	IBBI/IPA-001/IP-P00508/2017-2018/10909	dharma67@gmail.com	Tamil Nadu	Chennai
64	Mr. N. Kumar	IBBI/IPA-001/IP-P00724/2017-2018/11254	naraykumar71@rediffmail.com	Tamil Nadu	Chennai
65	Ms. Sripriya Kumar	IBBI/IPA-001/IP-P00771/2017-2018/11316	sripriya@spka.in	Tamil Nadu	Chennai
66	Ms. Raja Lakshmi Vardarajan	IBBI/IPA-003/IP-N000145/2017-2018/11597	cma.rajalakshmi@gmail.com	Tamil Nadu	Chennai
67	Mr. Ramakrishnan Sadasivan	IBBI/IPA-001/IP-P00108/2017-18/10215	sadasivanr@gmail.com	Tamil Nadu	Chennai
68	Mr. A R Ramasubramania Raja	IBBI/IPA-002/IP-N00635/2018-2019/11982	arrsraja@yahoo.com	Tamil Nadu	Chennai

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Annexure-B7

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

Panel for Chennai Zone for January - June, 2021

Panel of IPs for appointment as:

- **Interim Resolution Professional (IRP) in a corporate insolvency resolution process under section 16(4),**
- **Liquidator in a liquidation process under section 34(6),**
- **Resolution Professional (RP) in an individual insolvency resolution process under section 97(4) or 98(3), and**
- **Bankruptcy Trustee (BT) in a bankruptcy process under section 125(4), 146(3) or 147(3)**

of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority located in the State of Tamil Nadu and Union Territory of Puducherry.

(This Panel has been prepared in accordance with the 'Insolvency Professionals to act as Interim Resolution Professionals, Liquidators, Resolution Professionals and Bankruptcy Trustees (Recommendation) (Second) Guidelines, 2020'.)

S. No.	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	State	Zone
69	Mr. Rajendran Shanmugam	IBBI/IPA-002/IP-N00098/2017-18/10241	cs.srajendran.associates@gmail.com	Tamil Nadu	Chennai
70	Mr. R. Raghavendran	IBBI/IPA-001/IP-P00211/2017-2018/10411	ragavca@gmail.com	Tamil Nadu	Chennai
71	Mr. Vasudevan Gopu	IBBI/IPA-002/IP-N00291/2017-18/10849	vasudevanacs@gmail.com	Tamil Nadu	Chennai
72	Mr. Mahalingam Suresh Kumar	IBBI/IPA-001/IP-P00110/2017-18/10217	msureshkumar@icai.org	Tamil Nadu	Chennai
73	Mr. C. Ramasubramaniam	IBBI/IPA-002/IP-N00052/2016-2017/10096	fcs.rms@gmail.com	Tamil Nadu	Chennai

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Annexure-B8

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

Panel for Cuttack Zone for January - June, 2021

Panel of IPs for appointment as:

- **Interim Resolution Professional (IRP) in a corporate insolvency resolution process under section 16(4),**
- **Liquidator in a liquidation process under section 34(6),**
- **Resolution Professional (RP) in an individual insolvency resolution process under section 97(4) or 98(3), and**
- **Bankruptcy Trustee (BT) in a bankruptcy process under section 125(4), 146(3) or 147(3)**

of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority located in the State of Chhattisgarh and State of Odisha.

(This Panel has been prepared in accordance with the 'Insolvency Professionals to act as Interim Resolution Professionals, Liquidators, Resolution Professionals and Bankruptcy Trustees (Recommendation) (Second) Guidelines, 2020'.)

S. No.	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	State	Zone
1	Mr. Vishal Passary	IBBI/IPA-001/IP-P00230/2017-18/10459	passaryvishal@yahoo.com	Odisha	Cuttack
2	Mr. Ajay Kadmawala	IBBI/IPA-001/IP-P00231/2017-18/10460	kadmaitax@gmail.com	Odisha	Cuttack
3	Mr. Rajesh Kumar Agarwal	IBBI/IPA-001/IP-P00241/2017-18/10470	carajesh1972@gmail.com	Odisha	Cuttack
4	Mr. Rakesh Kumar Jain	IBBI/IPA-001/IP-P00691/2017-2018/11168	Jaincarakesh@gmail.com	Odisha	Cuttack
5	Mr. Debadutta Mohapatra	IBBI/IPA-002/IP-N00424/2017-2018/11273	ip.csdeba@gmail.com	Odisha	Cuttack
6	Mr. Saradindu Jena	IBBI/IPA-002/IP-N00520/2017-2018/11622	ip.jena2017@gmail.com	Odisha	Cuttack
7	Mr. Sanjay Kumar Agrawal	IBBI/IPA-001/IP-P01177/2018-2019/11905	agrawalsanjay_ca@yahoo.co.in	Chhattisgarh	Cuttack
8	Mr. Mukesh Kumar Jain	IBBI/IPA-001/IP-P01236/2018-2019/11944	mkj2822@gmail.com	Odisha	Cuttack
9	Mr. Suresh Chandra Pattanayak	IBBI/IPA-002/IP-N00759/2018-2019/12384	suresh_pattanayak@yahoo.co.in	Odisha	Cuttack
10	Mr. Siddhartha Mukhopadhyay	IBBI/IPA-003/IP-N00222/2019-2020/12638	saptarshi2307@gmail.com	Chhattisgarh	Cuttack
11	Mr. Suresh Chandra Mohanty	IBBI/IPA-002/IP-N00614/2019-2020/12804	mohantysc@gmail.com	Odisha	Cuttack
12	Mr. Saroja Kumar Prusty	IBBI/IPA-002/IP-N00803/2019-2020/12890	sarojprusty.adv13@gmail.com	Odisha	Cuttack
13	Mr. Prasanta Kumar Mallik	IBBI/IPA-002/IP-N00937/2020-2021/13059	mallik_prasantakumar@yahoo.com	Odisha	Cuttack
14	Mr. Jatin Kala	IBBI/IPA-001/IP-P02106/2020-2021/13307	jatinkala@gmail.com	Chhattisgarh	Cuttack
15	Mr. Shyam Sundar Sonthalia	IBBI/IPA-003/IP-N00006/2016-17/10045	sonthalia_ss@yahoo.co.in	Odisha	Cuttack

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Annexure-B8

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

Panel for Cuttack Zone for January - June, 2021

Panel of IPs for appointment as:

- **Interim Resolution Professional (IRP) in a corporate insolvency resolution process under section 16(4),**
- **Liquidator in a liquidation process under section 34(6),**
- **Resolution Professional (RP) in an individual insolvency resolution process under section 97(4) or 98(3), and**
- **Bankruptcy Trustee (BT) in a bankruptcy process under section 125(4), 146(3) or 147(3)**

of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority located in the State of Chhattisgarh and State of Odisha.

(This Panel has been prepared in accordance with the 'Insolvency Professionals to act as Interim Resolution Professionals, Liquidators, Resolution Professionals and Bankruptcy Trustees (Recommendation) (Second) Guidelines, 2020'.)

S. No.	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	State	Zone
16	Mr. Chaitanya Kumar Ray	IBBI/IPA-003/IP-N00032/2017-18/10260	cma.chaitanya@yahoo.com	Odisha	Cuttack
17	Mr. Bankim Shukla	IBBI/IPA-001/IP-P00606/2017-2018/11067	bankimshukla2016@gmail.com	Chhattisgarh	Cuttack
18	Mr. Umesh Chandra Sahoo	IBBI/IPA-002/IP-N00621/2018-19/11855	info@nayadarshan.com	Odisha	Cuttack
19	Mr. Sambhu Lal Agrawal	IBBI/IPA-001/IP-P00387/2017-18/10698	sambhuandassociates@gmail.com	Odisha	Cuttack
20	Mr. Shikhar Chand Jain	IBBI/IPA-001/IP-P00495/2017-18/10883	kaijain92@gmail.com	Chhattisgarh	Cuttack

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Annexure-B9

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

Panel for Guwahati Zone for January - June, 2021

Panel of IPs for appointment as:

- **Interim Resolution Professional (IRP) in a corporate insolvency resolution process under section 16(4),**
- **Liquidator in a liquidation process under section 34(6),**
- **Resolution Professional (RP) in an individual insolvency resolution process under section 97(4) or 98(3), and**
- **Bankruptcy Trustee (BT) in a bankruptcy process under section 125(4), 146(3) or 147(3)**

of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority located in the State of Arunachal Pradesh, State of Assam, State of Manipur, State of Mizoram, State of Meghalaya, State of Nagaland, State of Sikkim and State of Tripura.

(This Panel has been prepared in accordance with the 'Insolvency Professionals to act as Interim Resolution Professionals, Liquidators, Resolution Professionals and Bankruptcy Trustees (Recommendation) (Second) Guidelines, 2020'.)

S. No.	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	State	Zone
1	Mr. Manish Agarwalla	IBBI/IPA-001/IP-P02082/2020-2021/13198	camanishagarwalla@gmail.com	Assam	Guwahati
2	Mr. Amit Pareek	IBBI/IPA-002/IP-N00413/2017-2018/11205	amitpareek99@yahoo.com	Assam	Guwahati

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Annexure-B10

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

Panel for Hyderabad Zone for January - June, 2021

Panel of IPs for appointment as:

- **Interim Resolution Professional (IRP) in a corporate insolvency resolution process under section 16(4),**
- **Liquidator in a liquidation process under section 34(6),**
- **Resolution Professional (RP) in an individual insolvency resolution process under section 97(4) or 98(3), and**
- **Bankruptcy Trustee (BT) in a bankruptcy process under section 125(4), 146(3) or 147(3)**

of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority located in the State of Telangana.

(This Panel has been prepared in accordance with the 'Insolvency Professionals to act as Interim Resolution Professionals, Liquidators, Resolution Professionals and Bankruptcy Trustees (Recommendation) (Second) Guidelines, 2020'.)

S. No.	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	State	Zone
1	Mr. Lakshmi Narasimha	IBBI/IPA-001/IP-P00107/2017-2018/10214	ipdrkln17@gmail.com	Telangana	Hyderabad
2	Mr. Puvvala Siva Rama Prasad	IBBI/IPA-003/IP-N00045/2017-18/10320	cma.psrprasad@gmail.com	Telangana	Hyderabad
3	Mr. Senapati Varaha Satyanarayana	IBBI/IPA-003/IP-N00063/2017-18/10549	svsatya30@gmail.com	Telangana	Hyderabad
4	Mr. Sreedhar Nukala	IBBI/IPA-001/IP-P00432/2017-2018/10755	sreenuka_1@yahoo.com	Telangana	Hyderabad
5	Mr. Ganapati Ram Appana	IBBI/IPA-002/IP-N00351/2017-2018/11001	ganapati.ram1@gmail.com	Telangana	Hyderabad
6	Mr. Sudhir Gonugunta	IBBI/IPA-001/IP-P00573/2017-2018/11014	sudhirca123@gmail.com	Telangana	Hyderabad
7	Mr. Purnachandra Rao Kethe	IBBI/IPA-002/IP-N00404/2017-2018/11176	kpcrao.india@gmail.com	Telangana	Hyderabad
8	Mr. Sivaram Reddy Rajula	IBBI/IPA-002/IP-N00477/2017-2018/11407	sivaram@sgpassociates.com	Telangana	Hyderabad
9	Mr. Koteswara Rao Gutta	IBBI/IPA-003/IP-N000129/2017-2018/11455	wyra_2@hotmail.com	Telangana	Hyderabad
10	Ms. Mummaneni Vazra Laxmi	IBBI/IPA-001/IP-P00919/2017-2018/11526	emailtolak@gmail.com	Telangana	Hyderabad
11	Mr. Abhay Kumar Jain	IBBI/IPA-002/IP-N00515/2017-2018/11562	caabhayjain1@gmail.com	Telangana	Hyderabad
12	Ms. Azra Banu	IBBI/IPA-001/IP-P00955/2017-2018/11576	caazra27@gmail.com	Telangana	Hyderabad
13	Mr. Samuel Nagadesi	IBBI/IPA-001/IP-P00975/2017-2018/11605	samuelnagadesi@gmail.com	Telangana	Hyderabad
14	Mr. Jarathi Kalyana Chakravarthy	IBBI/IPA-003/IP-N000147/2017-2018/11612	jkc.jarathi75@gmail.com	Telangana	Hyderabad
15	Mr. Suresh VS	IBBI/IPA-002/IP-N00500/2017-2018/11616	sureshvs2309@gmail.com	Telangana	Hyderabad
16	Mr. Abdul Raheem	IBBI/IPA-002/IP-N00555/2017-2018/11721	raheemabdulip@gmail.com	Telangana	Hyderabad
17	Mr. Kurapati Singarayya Chowdary	IBBI/IPA-003/IP-N000149/2017-2018/11728	kurapatichowdary55@gmail.com	Telangana	Hyderabad

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Annexure-B10

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

Panel for Hyderabad Zone for January - June, 2021

Panel of IPs for appointment as:

- **Interim Resolution Professional (IRP) in a corporate insolvency resolution process under section 16(4),**
- **Liquidator in a liquidation process under section 34(6),**
- **Resolution Professional (RP) in an individual insolvency resolution process under section 97(4) or 98(3), and**
- **Bankruptcy Trustee (BT) in a bankruptcy process under section 125(4), 146(3) or 147(3)**

of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority located in the State of Telangana.

(This Panel has been prepared in accordance with the 'Insolvency Professionals to act as Interim Resolution Professionals, Liquidators, Resolution Professionals and Bankruptcy Trustees (Recommendation) (Second) Guidelines, 2020'.)

S. No.	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	State	Zone
18	Mr. Racherla Ananta Padmanabha Rao	IBBI/IPA-001/IP-P01185/2018-2019/11906	padma16@gmail.com	Telangana	Hyderabad
19	Mr. Kameswara Rao Mylavarapu	IBBI/IPA-003/IP-N000167/2018-2019/11956	raokmyl@gmail.com	Telangana	Hyderabad
20	Mr. Rajesh Donkeshwar	IBBI/IPA-001/IP-P01245/2018-2019/11960	reachcadr@gmail.com	Telangana	Hyderabad
21	Mr. Parupudi Srinivasu	IBBI/IPA-002/IP-N00588/2018-2019/11985	parupudi1954@gmail.com	Telangana	Hyderabad
22	Mr. Issac Raj Pulimamidivare Goud	IBBI/IPA-002/IP-N00643/2018-2019/11986	cspgissacraj@gmail.com	Telangana	Hyderabad
23	Mr. Bolisetti Jaya Babu	IBBI/IPA-003/IP-N000168/2018-2019/11989	jayababu.sbi@gmail.com	Telangana	Hyderabad
24	Mr. Tunuguntla Adinarayana	IBBI/IPA-001/IP-P01244/2018-2019/11995	t.adinarayana@yahoo.com	Telangana	Hyderabad
25	Mr. Venka Reddy Bathina	IBBI/IPA-002/IP-N00645/2018-2019/12032	bvrcs123@gmail.com	Telangana	Hyderabad
26	Mr. Venkat Narsinga Rao Kalvakota	IBBI/IPA-001/IP-P01361/2018-2019/12130	kvnrassociates@gmail.com	Telangana	Hyderabad
27	Mr. Kedari Narsimha Rao	IBBI/IPA-001/IP-P01531/2018-2019/12397	kedarinarsimha@yahoo.co.in	Telangana	Hyderabad
28	Mr. Daita Srinivasa Sarma	IBBI/IPA-001/IP-P01543/2018-2019/12400	daitasrinu@gmail.com	Telangana	Hyderabad
29	Mr. Vinay Totla	IBBI/IPA-003/IP-N00214/2018-2019/12460	vtotla@gmail.com	Telangana	Hyderabad
30	Mr. P V B Sudhakararao	IBBI/IPA-002/IP-N00795/2019-2020/12547	pasalasudhakar3@gmail.com	Telangana	Hyderabad
31	Mr. Bhupatipalli Vijaya Kumar	IBBI/IPA-001/IP-P01645/2019-2020/12579	bvijayakumarca@gmail.com	Telangana	Hyderabad
32	Mr. Venugopal Kaspa	IBBI/IPA-001/IP-P01661/2019-2020/12580	kaspavenugopal@gmail.com	Telangana	Hyderabad
33	Mr. Manish Kumar Singhania	IBBI/IPA-002/IP-N00805/2019-2020/12596	manishcs31@gmail.com	Telangana	Hyderabad
34	Mr. Satyanarayana Veera Venkata Chebrolu	IBBI/IPA-003/IP-N00224/2019-2020/12677	chvvsniob@yahoo.co.in	Telangana	Hyderabad

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Annexure-B10

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

Panel for Hyderabad Zone for January - June, 2021

Panel of IPs for appointment as:

- **Interim Resolution Professional (IRP) in a corporate insolvency resolution process under section 16(4),**
- **Liquidator in a liquidation process under section 34(6),**
- **Resolution Professional (RP) in an individual insolvency resolution process under section 97(4) or 98(3), and**
- **Bankruptcy Trustee (BT) in a bankruptcy process under section 125(4), 146(3) or 147(3)**

of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority located in the State of Telangana.

(This Panel has been prepared in accordance with the 'Insolvency Professionals to act as Interim Resolution Professionals, Liquidators, Resolution Professionals and Bankruptcy Trustees (Recommendation) (Second) Guidelines, 2020'.)

S. No.	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	State	Zone
35	Mr. Yelchuri Amarnadh	IBBI/IPA-001/IP-P01583/2019-2020/12723	yelchuri_amarnath@yahoo.com	Telangana	Hyderabad
36	Mr. Sanjiban Brata Roy	IBBI/IPA-002/IP-N00862/2019-2020/12737	sbroyworld@gmail.com	Telangana	Hyderabad
37	Mr. Rajkumar Sarda	IBBI/IPA-001/IP-P01777/2019-2020/12740	rajsarda@gmail.com	Telangana	Hyderabad
38	Mr. Dantu Indu Sekhar	IBBI/IPA-003/IP-N00233/2019-2020/12773	indu.sekhar3@gmail.com	Telangana	Hyderabad
39	Mr. Kasi Srinivas	IBBI/IPA-003/IP-N00237/2019-2020/12840	Srinivaskashyap111080@gmail.com	Telangana	Hyderabad
40	Mr. Lakkaraju Srinivas	IBBI/IPA-003/IP-N00247/2019-2020/12841	srinivaslakkaraju2012@gmail.com	Telangana	Hyderabad
41	Mr. Sakhamuru Venu	IBBI/IPA-001/IP-P01749/2019-2020/12866	sakhamuruvenu@gmail.com	Telangana	Hyderabad
42	Mr. Baisani Rajendra Prasad	IBBI/IPA-001/IP-P01987/2020-2021/13109	rajendra.baisani@gmail.com	Telangana	Hyderabad
43	Ms. Padma Priyanka Vangala	IBBI/IPA-002/IP-N00980/2020-2021/13143	priyapoluri@gmail.com	Telangana	Hyderabad
44	Mr. Sreenivasa Rao Somisetty	IBBI/IPA-001/IP-P02049/2020-2021/13210	ssraocacs@gmail.com	Telangana	Hyderabad
45	Mr. China Masthan Talakayala	IBBI/IPA-001/IP-P02154/2020-2021/13280	daretodreams@gmail.com	Telangana	Hyderabad
46	Mr. G. Sanker Prasad	IBBI/IPA-001/IP-P02146/2020-2021/13315	sankerprasadg@gmail.com	Telangana	Hyderabad
47	Mr. Ahalada Rao Vummenthala	IBBI/IPA-002/IP-N00074/2017-2018/10172	rp.ahaladarao@gmail.com	Telangana	Hyderabad
48	Mr. Kasa Venkata Ramanaiah	IBBI/IPA-003/IP-N00066/2017-18/10552	ramanaiahkasa@gmail.com	Telangana	Hyderabad
49	Mr. Addanki Venkata Sai Krishnamohan	IBBI/IPA-001/IP-P00521/2017-2018/10946	avskmohan@gmail.com	Telangana	Hyderabad
50	Mr. Prabhakar Nandiraju	IBBI/IPA-002/IP-N00361/2017-2018/11030	pnandiraju26@gmail.com	Telangana	Hyderabad
51	Ms. Medarametla Srinivasa Mano Ranjani	IBBI/IPA-001/IP-P00736/2017-2018/11235	mano3ranjani@gmail.com	Telangana	Hyderabad

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Annexure-B10

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

Panel for Hyderabad Zone for January - June, 2021

Panel of IPs for appointment as:

- **Interim Resolution Professional (IRP) in a corporate insolvency resolution process under section 16(4),**
- **Liquidator in a liquidation process under section 34(6),**
- **Resolution Professional (RP) in an individual insolvency resolution process under section 97(4) or 98(3), and**
- **Bankruptcy Trustee (BT) in a bankruptcy process under section 125(4), 146(3) or 147(3)**

of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority located in the State of Telangana.

(This Panel has been prepared in accordance with the 'Insolvency Professionals to act as Interim Resolution Professionals, Liquidators, Resolution Professionals and Bankruptcy Trustees (Recommendation) (Second) Guidelines, 2020'.)

S. No.	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	State	Zone
52	Ms. Kalpana G	IBBI/IPA-001/IP-P00756/2017-2018/11288	kalpanagonugunta1@gmail.com	Telangana	Hyderabad
53	Mr. Ritesh Mittal	IBBI/IPA-001/IP-P00888/2017-2018/11485	mrriteshmittal@gmail.com	Telangana	Hyderabad
54	Mr. Ram Murthy Kommera	IBBI/IPA-002/IP-N00595/2017-18/11776	rammurthyadvocate@gmail.com	Telangana	Hyderabad
55	Mr. Amirisetty Raja Mogili	IBBI/IPA-002/IP-N00878/2019-2020/12772	dr.arm1957@gmail.com	Telangana	Hyderabad
56	Mr. S. Kasthuri Rengan	IBBI/IPA-001/IP-P00064/2017-18/10150	askrco@gmail.com	Telangana	Hyderabad
57	Mr. G.Satyanarayana Murty	IBBI/IPA-001/IP-P00177/2017-2018/10356	camurty.gsn@gmail.com	Telangana	Hyderabad
58	Mr. Sreenivasa Rao Ravinuthala	IBBI/IPA-003/IP-N00081/2017-18/10704	cma.ravisrao@gmail.com	Telangana	Hyderabad
59	Mr. Niranjan Miriyala	IBBI/IPA-001/IP-P00642/2017-2018/11094	caniranjan@yahoo.com	Telangana	Hyderabad
60	Mr. Gonugunta Murali	IBBI/IPA-001/IP-P00654/2017-2018/11139	gmurali34@gmail.com	Telangana	Hyderabad
61	Mr. Kambhammettu Sri Vamsi	IBBI/IPA-001/IP-P00664/2017-2018/11141	casrivamsi@gmail.com	Telangana	Hyderabad
62	Mr. Ramachander Rao Bikumalla	IBBI/IPA-001/IP-P00740/2017-2018/11261	brremailid@gmail.com	Telangana	Hyderabad
63	Mr. Shaik Gouse	IBBI/IPA-002/IP-N00458/2017-2018/11326	skgouse@gmail.com	Telangana	Hyderabad
64	Ms. Beena Nayar	IBBI/IPA-002/IP-N00463/2017-2018/11335	beenanayar@rediffmail.com	Telangana	Hyderabad
65	Mr. Kalvakolanu Murali Krishna Prasad	IBBI/IPA-001/IP-P00967/2017-2018/11588	kmk123ip@gmail.com	Telangana	Hyderabad
66	Mr. Dommeti Surya Rama Krishna Saibaba	IBBI/IPA-003/IP-N000165/2018-2019/12106	dsrk39@yahoo.com	Telangana	Hyderabad
67	Mr. Rachamallu Ramachandrareddy	IBBI/IPA-001/IP-P-01472/2018 -2019/12270	umarachamallu12081961@gmail.com	Telangana	Hyderabad
68	Mr. Santosh Bhatia	IBBI/IPA-001/IP-P01750/2019-2020/12668	casantoshbhatia@gmail.com	Telangana	Hyderabad

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Annexure-B10

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

Panel for Hyderabad Zone for January - June, 2021

Panel of IPs for appointment as:

- **Interim Resolution Professional (IRP) in a corporate insolvency resolution process under section 16(4),**
- **Liquidator in a liquidation process under section 34(6),**
- **Resolution Professional (RP) in an individual insolvency resolution process under section 97(4) or 98(3), and**
- **Bankruptcy Trustee (BT) in a bankruptcy process under section 125(4), 146(3) or 147(3)**

of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority located in the State of Telangana.

(This Panel has been prepared in accordance with the 'Insolvency Professionals to act as Interim Resolution Professionals, Liquidators, Resolution Professionals and Bankruptcy Trustees (Recommendation) (Second) Guidelines, 2020'.)

S. No.	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	State	Zone
69	Mr. Racharla Ramakrishna Gupta	IBBI/IPA-002/IP-N00012/2016-2017/10029	rp.ramakrishnagupta@gmail.com	Telangana	Hyderabad
70	Mr. Venkateswarlu Kari	IBBI/IPA-001/IP-P00052/2017-18/10126	karivenkateswarlu@gmail.com	Telangana	Hyderabad
71	Ms. Padmasri Appana	IBBI/IPA-002/IP-N00220/2017-18/10672	padmaappana@yahoo.co.in	Telangana	Hyderabad
72	Mr. Govindarajula Venkata Narasimha Rao	IBBI/IPA-003/IP-N00093/2017-2018/10893	raogvn@gmail.com	Telangana	Hyderabad
73	Mr. Pradeep Kumar Sravanam	IBBI/IPA-003/IP-N000100/2017-2018/11009	12283kumar@icmaim.in	Telangana	Hyderabad
74	Mr. Chandra Sekhar Arasada	IBBI/IPA-001/IP-P00670/2017-2018/11138	chandra61ca@gmail.com	Telangana	Hyderabad
75	Mr. Chillale Rajesh	IBBI/IPA-001/IP-P00699/2017-2018/11226	chillalerajesh@yahoo.co.in	Telangana	Hyderabad
76	Ms. Narala Varalakshmi	IBBI/IPA-002/IP-N00620/2018-2019/11980	ip.varalakshmin@gmail.com	Telangana	Hyderabad
77	Mr. Habibullah Mohammed	IBBI/IPA-002/IP-N00622/2018-2019/11984	habib.lawyer@yahoo.com	Telangana	Hyderabad
78	Mr. Madasa Kumar	IBBI/IPA-001/IP-P01590/2019-2020/12465	kumarmadas@gmail.com	Telangana	Hyderabad
79	Mr. Sridhar Venkatraya Sundararaja	IBBI/IPA-002/IP-N00146/2017-2018/10382	sridharema@gmail.com	Telangana	Hyderabad
80	Mr. Mahadev Tirunagari	IBBI/IPA-002/IP-N00320/2017-2018/10925	mahadev.pcs@gmail.com	Telangana	Hyderabad
81	Mr. Nethi Mallikarjuna Setty	IBBI/IPA-001/IP-P01251/2018-2019/11958	malliknethi@gmail.com	Telangana	Hyderabad
82	Mr. Chakravarthi Srinivasan	IBBI/IPA-002/IP-N00649/2018-2019/11990	csriniirp@gmail.com	Telangana	Hyderabad
83	Mr. Gonugunta Madhusudhan Rao	IBBI/IPA-001/IP-P00181/2017-18/10360	madhucs1@gmail.com	Telangana	Hyderabad
84	Mr. Sivanagaraja Taduvai	IBBI/IPA-003/IP-N00065/2017-2018/10551	tsnraja@gmail.com	Telangana	Hyderabad
85	Mr. Pavan Kankani	IBBI/IPA-002/IP-N00368/2017-2018/11062	ippavankankani@gmail.com	Telangana	Hyderabad

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Annexure-B10

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

Panel for Hyderabad Zone for January - June, 2021

Panel of IPs for appointment as:

- **Interim Resolution Professional (IRP) in a corporate insolvency resolution process under section 16(4),**
- **Liquidator in a liquidation process under section 34(6),**
- **Resolution Professional (RP) in an individual insolvency resolution process under section 97(4) or 98(3), and**
- **Bankruptcy Trustee (BT) in a bankruptcy process under section 125(4), 146(3) or 147(3)**

of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority located in the State of Telangana.

(This Panel has been prepared in accordance with the 'Insolvency Professionals to act as Interim Resolution Professionals, Liquidators, Resolution Professionals and Bankruptcy Trustees (Recommendation) (Second) Guidelines, 2020'.)

S. No.	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	State	Zone
86	Mr. Ravichandra Mohan Kadiyala	IBBI/IPA-002/IP-N00406/2017-2018/11179	mohan.ravichandra@gmail.com	Telangana	Hyderabad
87	Mr. Chinnam Poorna Chandra Rao	IBBI/IPA-003/IP-N000119/2017-2018/11298	chinnam.poorna@gmail.com	Telangana	Hyderabad
88	Mr. Raghu Babu Gunturu	IBBI/IPA-002/IP-N00025/2016-2017/10053	raghu@ezresolve.in	Telangana	Hyderabad

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Annexure-B11

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

Panel for Indore Zone for January - June, 2021

Panel of IPs for appointment as:

- **Interim Resolution Professional (IRP) in a corporate insolvency resolution process under section 16(4),**
- **Liquidator in a liquidation process under section 34(6),**
- **Resolution Professional (RP) in an individual insolvency resolution process under section 97(4) or 98(3), and**
- **Bankruptcy Trustee (BT) in a bankruptcy process under section 125(4), 146(3) or 147(3)**

of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority located in the State of Madhya Pradesh.

(This Panel has been prepared in accordance with the 'Insolvency Professionals to act as Interim Resolution Professionals, Liquidators, Resolution Professionals and Bankruptcy Trustees (Recommendation) (Second) Guidelines, 2020'.)

S. No.	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	State	Zone
1	Mr. Gopal Krishana Saraswat	IBBI/IPA-001/IP-P00620/2017-2018/11076	drgksaraswat@gmail.com	Madhya Pradesh	Indore
2	Mr. Rahul Anand	IBBI/IPA-003/IP-N000166/2018-2019/11955	rahulpnb@hotmail.com	Madhya Pradesh	Indore
3	Mr. Vijay Prakash Usharia	IBBI/IPA-001/IP-P01344/2018-2019/12015	vijay.usharia1317@gmail.com	Madhya Pradesh	Indore
4	Mr. Sanjiv Vijay Naidu	IBBI/IPA-002/IP-N00687/2018 -2019/12265	sanjiv_naidu@hotmail.com	Madhya Pradesh	Indore
5	Mr. Sanjeev Chaudhary	IBBI/IPA-001/IP-P01892/2019-2020/12911	rpncltibc@gmail.com	Madhya Pradesh	Indore
6	Ms. Neha Firoda	IBBI/IPA-001/IP-P01938/2020-2021/13093	caneha.dahiya@gmail.com	Madhya Pradesh	Indore
7	Ms. Chhaya Gupta	IBBI/IPA-002/IP-N00984/2020-2021/13133	guptachayacs@gmail.com	Madhya Pradesh	Indore
8	Mr. Harsh Vijayvargiya	IBBI/IPA-001/IP-P02057/2020-2021/13186	harshvijayvargiya@gmail.com	Madhya Pradesh	Indore
9	Mr. Piyush Kumar Kapoor	IBBI/IPA-001/IP-P02083/2020-2021/13216	capiyushkapoor@yahoo.com	Madhya Pradesh	Indore
10	Mr. Harsh Firoda	IBBI/IPA-001/IP-P01944/2020-2021/13252	harshfiroda@gmail.com	Madhya Pradesh	Indore
11	Mr. Vichitra Narayan Pathak	IBBI/IPA-001/IP-P01353/2018-2019/12063	drvnpathak@yahoo.co.in	Madhya Pradesh	Indore
12	Ms. Teena Saraswat Pandey	IBBI/IPA-001/IP-P00652/2017-2018/11126	teenasaraswat@yahoo.co.in	Madhya Pradesh	Indore
13	Mr. Sajjan Kumar Dokania	IBBI/IPA-003/IP-N000150/2017-2018/11729	sajjan_suman@hotmail.com	Madhya Pradesh	Indore
14	Mr. Amresh Shukla	IBBI/IPA-001/IP-P00120/2017-18/10255	insolvencyprofessionalsindia@gmail.com	Madhya Pradesh	Indore
15	Mr. Navin Khandelwal	IBBI/IPA-001/IP-P00703/2017-2018/11301	navink25@yahoo.com	Madhya Pradesh	Indore

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Annexure-B12

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

Panel for Jaipur Zone for January - June, 2021

Panel of IPs for appointment as:

- **Interim Resolution Professional (IRP) in a corporate insolvency resolution process under section 16(4),**
- **Liquidator in a liquidation process under section 34(6),**
- **Resolution Professional (RP) in an individual insolvency resolution process under section 97(4) or 98(3), and**
- **Bankruptcy Trustee (BT) in a bankruptcy process under section 125(4), 146(3) or 147(3)**

of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority located in the State of Rajasthan.

(This Panel has been prepared in accordance with the 'Insolvency Professionals to act as Interim Resolution Professionals, Liquidators, Resolution Professionals and Bankruptcy Trustees (Recommendation) (Second) Guidelines, 2020'.)

S. No.	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	State	Zone
1	Mr. Jai Narayan Khandelwal	IBBI/IPA-001/IP-P00208/2017-18/10408	khandelwaljn@rediffmail.com	Rajasthan	Jaipur
2	Mr. Prashant Sharma	IBBI/IPA-001/IP-P00290/2017-18/10534	prashantfcajaipur@yahoo.com	Rajasthan	Jaipur
3	Mr. Arvind kaushik	IBBI/IPA-001/IP-P00291/2017-18/10535	ca73588@gmail.com	Rajasthan	Jaipur
4	Mr. Sudhir Bhansali	IBBI/IPA-001/IP-P01109/2017-18/11799	sbhansalico@gmail.com	Rajasthan	Jaipur
5	Mr. Babu Lal Sharma	IBBI/IPA-001/IP-P01151/2018-19/11832	tejgati@yahoo.com	Rajasthan	Jaipur
6	Mr. Ramakishan Agarwal	IBBI/IPA-003/IP-N00212/2018-2019/12364	ramakishan@aaainsolvency.com	Rajasthan	Jaipur
7	Mr. Lalit Mohan Sharma	IBBI/IPA-002/IP-N00770/2018-2019/12379	lalitsharma7324@gmail.com	Rajasthan	Jaipur
8	Mr. Suresh Agrawal	IBBI/IPA-002/IP-N00764/2018-2019/12417	suresh.neil@gmail.com	Rajasthan	Jaipur
9	Mr. Pawan Kumar Sharma	IBBI/IPA-001/IP-P01679/2019-2020/12645	ca.pawansharma1@gmail.com	Rajasthan	Jaipur
10	Mr. Abhishek Mishra	IBBI/IPA-001/IP-P01846/2019-2020/12897	abhishekmishra@trimurty.com	Rajasthan	Jaipur
11	Mr. Umang Jain	IBBI/IPA-001/IP-P01959/2020-2021/13105	caumangjain@gmail.com	Rajasthan	Jaipur
12	Ms. Garima Diggiwal	IBBI/IPA-001/IP-P02018/2020-2021/13158	garima286@gmail.com	Rajasthan	Jaipur
13	Mr. Lalit Maheshwari	IBBI/IPA-003/IP-N00301/2020-2021/13246	lmaheshwariasp@gmail.com	Rajasthan	Jaipur
14	Mr. Babu Lal Gurjar	IBBI/IPA-003/IP-N00297/2020-2021/13260	cmablgurjar@gmail.com	Rajasthan	Jaipur
15	Mr. Vikram Singh Rathore	IBBI/IPA-003/IP-N00203/2018-2019/12361	vikram.nimbli@gmail.com	Rajasthan	Jaipur

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Annexure-B12

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

Panel for Jaipur Zone for January - June, 2021

Panel of IPs for appointment as:

- **Interim Resolution Professional (IRP) in a corporate insolvency resolution process under section 16(4),**
- **Liquidator in a liquidation process under section 34(6),**
- **Resolution Professional (RP) in an individual insolvency resolution process under section 97(4) or 98(3), and**
- **Bankruptcy Trustee (BT) in a bankruptcy process under section 125(4), 146(3) or 147(3)**

of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority located in the State of Rajasthan.

(This Panel has been prepared in accordance with the 'Insolvency Professionals to act as Interim Resolution Professionals, Liquidators, Resolution Professionals and Bankruptcy Trustees (Recommendation) (Second) Guidelines, 2020'.)

S. No.	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	State	Zone
16	Mr. Hari Babu Sharma	IBBI/IPA-002/IP-N00767/2019-2020/12477	hari54_sharma@rediffmail.com	Rajasthan	Jaipur
17	Mr. Kamal Kumar Jain	IBBI/IPA-001/IP-P00092/2017-18/10192	cakamaljain07@gmail.com	Rajasthan	Jaipur
18	Mr. Vishnu Upadhyay	IBBI/IPA-003/IP-N000153/2018-2019/11843	ipvishnu.upadhyay@gmail.com	Rajasthan	Jaipur
19	Mr. Anoop Bhatia	IBBI/IPA-001/IP-P01142/2018-2019/11969	ip.anoopbhatia@gmail.com	Rajasthan	Jaipur
20	Mr. Sourabh Malpani	IBBI/IPA-001/IP-P01265/2018-2019/12047	malpanijpr@gmail.com	Rajasthan	Jaipur
21	Ms. Anuradha Gupta	IBBI/IPA-001/IP-P01495/2018-2019/12296	anuradhagupta70@gmail.com	Rajasthan	Jaipur
22	Ms. Pratibha Khandelwal	IBBI/IPA-002/IP-N00031/2016-17/10068	cspratibhak@gmail.com	Rajasthan	Jaipur
23	Mr. Vijendra Bangar	IBBI/IPA-002/IP-N00688/2018-2019/12205	bangarv@gmail.com	Rajasthan	Jaipur
24	Mr. Prashant Agrawal	IBBI/IPA-001/IP-P00053/2017-18/10127	ippagrawal@gmail.com	Rajasthan	Jaipur
25	Mr. Satyendra Prasad Khorania	IBBI/IPA-002/IP-N00002/2016-2017/10002	skhorania@live.com	Rajasthan	Jaipur

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Annexure-B13

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

Panel for Kochi Zone for January - June, 2021

Panel of IPs for appointment as:

- **Interim Resolution Professional (IRP) in a corporate insolvency resolution process under section 16(4),**
- **Liquidator in a liquidation process under section 34(6),**
- **Resolution Professional (RP) in an individual insolvency resolution process under section 97(4) or 98(3), and**
- **Bankruptcy Trustee (BT) in a bankruptcy process under section 125(4), 146(3) or 147(3)**

of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority located in the State of Kerala and Union Territory of Lakshadweep.

(This Panel has been prepared in accordance with the 'Insolvency Professionals to act as Interim Resolution Professionals, Liquidators, Resolution Professionals and Bankruptcy Trustees (Recommendation) (Second) Guidelines, 2020'.)

S. No.	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	State	Zone
1	Ms. Baiju P	IBBI/IPA-001/IP-P00928/2017-2018/11548	cabaiju@yahoo.in	Kerala	Kochi
2	Mr. Balakrishnan Baburajan	IBBI/IPA-002/IP-N00544/2017-2018/11691	baburajanfcs@gmail.com	Kerala	Kochi
3	Mr. Mukesh K. P.	IBBI/IPA-001/IP-P01054/2017-2018/11747	aajca.kochi@gmail.com	Kerala	Kochi
4	Mr. Renahan Vamakesan	IBBI/IPA-002/IP-N00630/2018-2019/11897	renahanv@gmail.com	Kerala	Kochi
5	Mr. K. Parameswaran Nair	IBBI/IPA-001/IP-P01773/2019-2020/12702	cakpnair@gmail.com	Kerala	Kochi
6	Mr. Ramachandran Santha Krishna Prasad	IBBI/IPA-002/IP-N00944/2020-2021/13058	krishnaprasadcs@gmail.com	Kerala	Kochi
7	Mr. Nithianandan Balagopalan	IBBI/IPA-003/IP-N00280/2020-2021/13169	advocatenithia@gmail.com	Kerala	Kochi
8	Mr. Chakiyeri Karthiyeppil Santhosh Kumar	IBBI/IPA-003/IP-N00306/2020-2021/13295	ckskumar1969@gmail.com	Kerala	Kochi
9	Mr. Najeeb T P	IBBI/IPA-002/IP-N01014/2020-2021/13316	najeeb_tp@rediffmail.com	Kerala	Kochi
10	Mr. Aravindakshan Nair R	IBBI/IPA-003/IP-N00027/2017-18/10187	kuttara@yahoo.co.in	Kerala	Kochi
11	Mr. Easwara Pillai Kesavan Nair	IBBI/IPA-001/IP-P00448/2017-18/10791	keaswaran@gmail.com	Kerala	Kochi
12	Mr. Dileep K P	IBBI/IPA-001/IP-P-01310/2018 -2019/12220	kpdileep57@gmail.com	Kerala	Kochi
13	Mr. Mohanan T S	IBBI/IPA-001/IP-P01691/2019-2020/12624	tsmohanan@gmail.com	Kerala	Kochi
14	Mr. Shawn Jeff Christopher	IBBI/IPA-001/IP-P01617/2019-2020/12711	cashawnjvr@gmail.com	Kerala	Kochi
15	Mr. Sankar P. Panicker	IBBI/IPA-003/IP-N00037/2017-2018/10300	sankarpanicker@gmail.com	Kerala	Kochi
16	Mr. Vinod Padinhare Veettil	IBBI/IPA-002/IP-N00203/2017-18/10657	vinodpv@gmail.com	Kerala	Kochi
17	Mr. Sasitharan Ramaswamy	IBBI/IPA-002/IP-N00519/2017-2018/11678	rsasidharan.in@gmail.com	Kerala	Kochi
18	Mr. Vinod Balachandran	IBBI/IPA-001/IP-P01554/2018-2019/12403	vinod@vinodbalachandran.org	Kerala	Kochi

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Annexure-B13

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

Panel for Kochi Zone for January - June, 2021

Panel of IPs for appointment as:

- **Interim Resolution Professional (IRP) in a corporate insolvency resolution process under section 16(4),**
- **Liquidator in a liquidation process under section 34(6),**
- **Resolution Professional (RP) in an individual insolvency resolution process under section 97(4) or 98(3), and**
- **Bankruptcy Trustee (BT) in a bankruptcy process under section 125(4), 146(3) or 147(3)**

of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority located in the State of Kerala and Union Territory of Lakshadweep.

(This Panel has been prepared in accordance with the 'Insolvency Professionals to act as Interim Resolution Professionals, Liquidators, Resolution Professionals and Bankruptcy Trustees (Recommendation) (Second) Guidelines, 2020'.)

S. No.	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	State	Zone
19	Mr. K T Mathew	IBBI/IPA-001/IP-P01522/2019-2020/12464	babykuruvanthanam@gmail.com	Kerala	Kochi
20	Mr. Rajendran P. R.	IBBI/IPA-001/IP-P01748/2019-2020/12717	ekmagasti@gmail.com	Kerala	Kochi
21	Mr. Sathiq Buhari	IBBI/IPA-001/IP-P00758/2017-2018/11307	sathiq33@gmail.com	Kerala	Kochi
22	Mr. Jasin Jose	IBBI/IPA-001/IP-P00695/2017-2018/11225	jasinjoseponmattam@gmail.com	Kerala	Kochi

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Annexure-B14

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

Panel for Kolkata Zone for January - June, 2021

Panel of IPs for appointment as:

- **Interim Resolution Professional (IRP) in a corporate insolvency resolution process under section 16(4),**
- **Liquidator in a liquidation process under section 34(6),**
- **Resolution Professional (RP) in an individual insolvency resolution process under section 97(4) or 98(3), and**
- **Bankruptcy Trustee (BT) in a bankruptcy process under section 125(4), 146(3) or 147(3)**

of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority located in the State of Bihar, State of Jharkhand, State of West Bengal and Union Territory of Andaman & Nicobar Islands.

(This Panel has been prepared in accordance with the 'Insolvency Professionals to act as Interim Resolution Professionals, Liquidators, Resolution Professionals and Bankruptcy Trustees (Recommendation) (Second) Guidelines, 2020'.)

S. No.	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	State	Zone
1	Mr. Chandra Kumar Jain	IBBI/IPA-001/IP-P00214/2017-2018/10414	ckcacs@yahoo.co.in	West Bengal	Kolkata
2	Mr. Surya Kanta Satapathy	IBBI/IPA-001/IP-P00598/2017-2018/11050	suryakantasatapathy@yahoo.co.in	West Bengal	Kolkata
3	Ms. Vinita Agrawal	IBBI/IPA-001/IP-P00914/2017-2018/11520	sushil.vinita@gmail.com	Jharkhand	Kolkata
4	Mr. Sushil Agrawal	IBBI/IPA-001/IP-P00965/2017-2018/11586	sushil.vinita@rediffmail.com	Jharkhand	Kolkata
5	Mr. Pankaj Kumar Kedia	IBBI/IPA-001/IP-P01037/2017-2018/11710	pkkedia2@rediffmail.com	West Bengal	Kolkata
6	Ms. Uma Kothari	IBBI/IPA-001/IP-P01041/2017-2018/11714	caumakothari@gmail.com	West Bengal	Kolkata
7	Ms. Jayshree Bhandari	IBBI/IPA-001/IP-P01174/2018-19/11838	ip.bhandarijayshree@gmail.com	West Bengal	Kolkata
8	Mr. Vishal Shekhar	IBBI/IPA-002/IP-N00593/2018-19/11891	vs.vishalshekhar@gmail.com	Bihar	Kolkata
9	Mr. Bishwanath Choudhary	IBBI/IPA-002/IP-N00597/2018-2019/12042	choudhary_bishwanath@rediffmail.com	West Bengal	Kolkata
10	Ms. Meena Sureka	IBBI/IPA-001/IP-P01422/2018-2019/12163	ipmeenasureka@gmail.com	West Bengal	Kolkata
11	Mr. Suresh Kumar Saraf	IBBI/IPA-001/IP-P-01429/2018 -2019/12237	sureshsaraf8@gmail.com	West Bengal	Kolkata
12	Mr. Kanakabha Ray	IBBI/IPA-003/IP-N00204/2018-2019/12456	kanak1686@gmail.com	West Bengal	Kolkata
13	Mr. Alok Kumar Bose	IBBI/IPA-001/IP-P01629/2019-2020/12503	alokbose.ip@gmail.com	West Bengal	Kolkata
14	Mr. Shambhu Prasad Shaw	IBBI/IPA-001/IP-P01624/2019-2020/12544	shawsp@rediffmail.com	West Bengal	Kolkata
15	Ms. Rachna Anchalia	IBBI/IPA-001/IP-P01572/2019-2020/12602	ca.rachna1978@gmail.com	West Bengal	Kolkata
16	Mr. Debdas Chakraborty	IBBI/IPA-001/IP-P01794/2019-2020/12758	ipddc2019@rediffmail.com	West Bengal	Kolkata

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Annexure-B14

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

Panel for Kolkata Zone for January - June, 2021

Panel of IPs for appointment as:

- **Interim Resolution Professional (IRP) in a corporate insolvency resolution process under section 16(4),**
- **Liquidator in a liquidation process under section 34(6),**
- **Resolution Professional (RP) in an individual insolvency resolution process under section 97(4) or 98(3), and**
- **Bankruptcy Trustee (BT) in a bankruptcy process under section 125(4), 146(3) or 147(3)**

of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority located in the State of Bihar, State of Jharkhand, State of West Bengal and Union Territory of Andaman & Nicobar Islands.

(This Panel has been prepared in accordance with the 'Insolvency Professionals to act as Interim Resolution Professionals, Liquidators, Resolution Professionals and Bankruptcy Trustees (Recommendation) (Second) Guidelines, 2020'.)

S. No.	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	State	Zone
17	Mr. Seikh Abdul Salam	IBBI/IPA-003/IP-N00250/2019-2020/12966	salam10695@gmail.com	West Bengal	Kolkata
18	Ms. Meera Prasad	IBBI/IPA-003/IP-N00278/2020-2021/13136	pdmeera@gmail.com	Jharkhand	Kolkata
19	Ms. Rashmi Chhawchharia	IBBI/IPA-001/IP-P02016/2020-2021/13148	rashmi.chhawchharia@gmail.com	West Bengal	Kolkata
20	Mr. Nantu Ranjan Pal	IBBI/IPA-003/IP-N00281/2020-2021/13172	nranjanpal@gmail.com	West Bengal	Kolkata
21	Mr. Arindam Sengupta	IBBI/IPA-001/IP-P02003/2020-2021/13181	arindam_sen_gupta@hotmail.com	West Bengal	Kolkata
22	Mr. Sagar Jain	IBBI/IPA-001/IP-P02074/2020-2021/13209	ip.sagarjain@jainsaraogi.com	West Bengal	Kolkata
23	Ms. Swati Singhania	IBBI/IPA-001/IP-P01985/2020-2021/13214	caswatisinghania@gmail.com	West Bengal	Kolkata
24	Mr. Uttam Kumar Agarwal	IBBI/IPA-001/IP-P02075/2020-2021/13226	uttamagarwal_ca@yahoo.co.in	West Bengal	Kolkata
25	Mr. Sushanta Kumar Choudhury	IBBI/IPA-003/IP-N00292/2020-2021/13238	sk.choudhury123@gmail.com	West Bengal	Kolkata
26	Mr. Dhruba Mazumder	IBBI/IPA-001/IP-P02086/2020-2021/13248	dhrubamazumder@yahoo.co.in	West Bengal	Kolkata
27	Mr. Amalesh Roychoudhury	IBBI/IPA-001/IP-P02102/2020-2021/13262	amalesh.roychoudhury@gmail.com	West Bengal	Kolkata
28	Mr. Ashish Goyal	IBBI/IPA-001/IP-P02119/2020-2021/13268	ashish.goyal@outlook.in	West Bengal	Kolkata
29	Mr. Sushil Kumar Agrawal	IBBI/IPA-001/IP-P02136/2020-2021/13281	avafca@gmail.com	West Bengal	Kolkata
30	Mr. Anup Kumar Sanghai	IBBI/IPA-001/IP-P02095/2020-2021/13306	sanghaianup@gmail.com	West Bengal	Kolkata
31	Mr. Hanuman Mal Choraria	IBBI/IPA-002/IP-N00079/2017-18/10210	hmchoraria@gmail.com	West Bengal	Kolkata
32	Mr. Neeraj Kejriwal	IBBI/IPA-001/IP-P00392/2017-18/10710	nkejriwal.ip@gmail.com	West Bengal	Kolkata

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Annexure-B14

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

Panel for Kolkata Zone for January - June, 2021

Panel of IPs for appointment as:

- **Interim Resolution Professional (IRP) in a corporate insolvency resolution process under section 16(4),**
- **Liquidator in a liquidation process under section 34(6),**
- **Resolution Professional (RP) in an individual insolvency resolution process under section 97(4) or 98(3), and**
- **Bankruptcy Trustee (BT) in a bankruptcy process under section 125(4), 146(3) or 147(3)**

of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority located in the State of Bihar, State of Jharkhand, State of West Bengal and Union Territory of Andaman & Nicobar Islands.

(This Panel has been prepared in accordance with the 'Insolvency Professionals to act as Interim Resolution Professionals, Liquidators, Resolution Professionals and Bankruptcy Trustees (Recommendation) (Second) Guidelines, 2020'.)

S. No.	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	State	Zone
33	Mr. Sandip Mitra	IBBI/IPA-001/IP-P00497/2017-18/10885	sasoso@gmail.com	West Bengal	Kolkata
34	Mr. Ashok Kumar Agarwal	IBBI/IPA-002/IP-N00626/2018-2019/11898	ashokkragarwal@hotmail.com	West Bengal	Kolkata
35	Mr. Neeraj Kumar Sureka	IBBI/IPA-001/IP-P01539/2019-2020/12517	ipneerajsureka@gmail.com	West Bengal	Kolkata
36	Mr. Birendra Kumar Tripathi	IBBI/IPA-003/IP-N00229/2019-2020/12679	bkt9000@gmail.com	West Bengal	Kolkata
37	Ms. Sneh Maheswari	IBBI/IPA-001/IP-P01751/2019-2020/12691	sneh.maheswari@gmail.com	West Bengal	Kolkata
38	Mr. Abhijeet Jain	IBBI/IPA-002/IP-N00173/2017-18/10445	ajasso@rediffmail.com	West Bengal	Kolkata
39	Mr. Rajesh Lihala	IBBI/IPA-001/IP-P00525/2017-2018/10950	lihalaco@gmail.com	West Bengal	Kolkata
40	Mr. Niraj Kumar Agrawal	IBBI/IPA-001/IP-P00949/2017-2018/11569	nka_sa@hotmail.com	West Bengal	Kolkata
41	Mr. Pramod Kumar Singh	IBBI/IPA-002/IP-N00678/2018-2019/12039	pramodip09@gmail.com	Jharkhand	Kolkata
42	Mr. Sunil Mohan Acharya	IBBI/IPA-003/IP-N000174/2018-2019/12120	sunilmohanacharya58@gmail.com	West Bengal	Kolkata
43	Mr. Tapan Chakraborty	IBBI/IPA-003/IP-N000173/2018-2019/12121	tapanchakraborty2611957@gmail.com	West Bengal	Kolkata
44	Mr. Amit Choraria	IBBI/IPA-001/IP-P01345/2018-2019/12129	hmcsamitchoraria@gmail.com	West Bengal	Kolkata
45	Mr. Santanu Brahma	IBBI/IPA-001/IP-P-01482/2018 -2019/12251	ip.santanubrahma@gmail.com	West Bengal	Kolkata
46	Mr. Mahesh Chand Gupta	IBBI/IPA-001/IP-P01489/2018-2019/12304	mcgupta90@gmail.com	West Bengal	Kolkata
47	Mr. Pankaj Kumar Tibrewal	IBBI/IPA-001/IP-P01577/2018-2019/12410	tibrewalpankaj@yahoo.com	West Bengal	Kolkata
48	Mr. Kamal Prakash Singh	IBBI/IPA-001/IP-P01722/2019-2020/12653	kamalprakashco@gmail.com	West Bengal	Kolkata

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Annexure-B14

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

Panel for Kolkata Zone for January - June, 2021

Panel of IPs for appointment as:

- **Interim Resolution Professional (IRP) in a corporate insolvency resolution process under section 16(4),**
- **Liquidator in a liquidation process under section 34(6),**
- **Resolution Professional (RP) in an individual insolvency resolution process under section 97(4) or 98(3), and**
- **Bankruptcy Trustee (BT) in a bankruptcy process under section 125(4), 146(3) or 147(3)**

of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority located in the State of Bihar, State of Jharkhand, State of West Bengal and Union Territory of Andaman & Nicobar Islands.

(This Panel has been prepared in accordance with the 'Insolvency Professionals to act as Interim Resolution Professionals, Liquidators, Resolution Professionals and Bankruptcy Trustees (Recommendation) (Second) Guidelines, 2020'.)

S. No.	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	State	Zone
49	Mr. Binay Kumar Singhania	IBBI/IPA-001/IP-P00041/2017-18/10102	binay1@yahoo.com	West Bengal	Kolkata
50	Ms. Rachna Jhunjhunwala	IBBI/IPA-001/IP-P00389/2017-18/10707	jsa.jhunjhunwala@gmail.com	West Bengal	Kolkata
51	Mr. Rasik Singhania	IBBI/IPA-001/IP-P00390/2017-18/10708	rasik.singhania@gmail.com	West Bengal	Kolkata
52	Mr. Bimal Kanti Choudhury	IBBI/IPA-001/IP-P01028/2017-2018/11682	bimalkantichoudhury@gmail.com	West Bengal	Kolkata
53	Mr. Santanu Bhattacharjee	IBBI/IPA-001/IP-P01141/2018-19/11868	neeljanai@gmail.com	West Bengal	Kolkata
54	Mr. Srigopal Choudhary	IBBI/IPA-001/IP-P01238/2018-2019/11893	sgchoudhary@yahoo.com	West Bengal	Kolkata
55	Mr. Subodh Kumar Agrawal	IBBI/IPA-001/IP-P00087/2017-18/10183	subodhka@gmail.com	West Bengal	Kolkata
56	Mr. Sanjit Kumar Nayak	IBBI/IPA-003/IP-N00079/2017-18/10702	sknayak31@gmail.com	West Bengal	Kolkata
57	Mr. Rajesh Kumar Agrawal	IBBI/IPA-001/IP-P01023/2017-2018/11722	rajesh521@yahoo.com	West Bengal	Kolkata
58	Mr. Niraj Agrawal	IBBI/IPA-001/IP-P00130/2017-18/10272	niraj@execonservices.com	West Bengal	Kolkata
59	Mr. Soumitra Lahiri	IBBI/IPA-001/IP-P00734/2017-2018/11232	slahiri0207@gmail.com	West Bengal	Kolkata
60	Mr. Ajay Kumar Agarwal	IBBI/IPA-002/IP-N00608/2018-2019/11859	cs.aaa.2014@gmail.com	West Bengal	Kolkata
61	Mr. Anish Agarwal	IBBI/IPA-001/IP-P-01497/2018 -2019/12256	ip.cispl@gmail.com	Jharkhand	Kolkata
62	Mr. Manish Jain	IBBI/IPA-001/IP-P00582/2017-2018/11023	manishmahavir@gmail.com	West Bengal	Kolkata
63	Mr. Surendra Kumar Agarwal	IBBI/IPA-001/IP-P00825/2017-2018/11401	surendraca@gmail.com	West Bengal	Kolkata
64	Mr. Pratim Bayal	IBBI/IPA-003/IP-N00213/2018-2019/12385	pratimbayal@gmail.com	West Bengal	Kolkata

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Annexure-B14

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

Panel for Kolkata Zone for January - June, 2021

Panel of IPs for appointment as:

- **Interim Resolution Professional (IRP) in a corporate insolvency resolution process under section 16(4),**
- **Liquidator in a liquidation process under section 34(6),**
- **Resolution Professional (RP) in an individual insolvency resolution process under section 97(4) or 98(3), and**
- **Bankruptcy Trustee (BT) in a bankruptcy process under section 125(4), 146(3) or 147(3)**

of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority located in the State of Bihar, State of Jharkhand, State of West Bengal and Union Territory of Andaman & Nicobar Islands.

(This Panel has been prepared in accordance with the 'Insolvency Professionals to act as Interim Resolution Professionals, Liquidators, Resolution Professionals and Bankruptcy Trustees (Recommendation) (Second) Guidelines, 2020'.)

S. No.	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	State	Zone
65	Mr. Anil Anchalia	IBBI/IPA-001/IP-P00049/2017-2018/10123	anilanchalia@yahoo.com	West Bengal	Kolkata
66	Mr. Sanjai Kumar Gupta	IBBI/IPA-001/IP-P00592/2017-2018/11045	casanjaigupta@gmail.com	West Bengal	Kolkata
67	Mr. Sachin Gopal Jathar	IBBI/IPA-002/IP-N00640/2018-2019/11968	sgjathar@gmail.com	West Bengal	Kolkata
68	Mr. Kuldeep Verma	IBBI/IPA-001/IP-P00014/2016-2017/10038	kuverma@gmail.com	West Bengal	Kolkata
69	Ms. Savita Agarwal	IBBI/IPA-001/IP-P00101/2017-18/10201	savita_22@hotmail.com	West Bengal	Kolkata
70	Ms. Sonu Jain	IBBI/IPA-001/IP-P00575/2017-2018/11016	casonujain@gmail.com	West Bengal	Kolkata
71	Mr. Kanchan Dutta	IBBI/IPA-001/IP-P00202/2017-18/10391	kanchan@kgrs.in	West Bengal	Kolkata
72	Mr. Nitesh Kumar More	IBBI/IPA-001/IP-P01087/2017-18/11785	nmore2091@gmail.com	West Bengal	Kolkata
73	Mr. Shashi Agarwal	IBBI/IPA-001/IP-P00470/2017-18/10813	shashiagg@rediffmail.com	West Bengal	Kolkata

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Annexure-B15

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

Panel for Mumbai Zone for January - June, 2021

Panel of IPs for appointment as:

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- **Resolution Professional (RP) in an individual insolvency resolution process under section 97(4) or 98(3), and**
- **Bankruptcy Trustee (BT) in a bankruptcy process under section 125(4), 146(3) or 147(3)**

of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority located in the State of Maharashtra and State of Goa.

(This Panel has been prepared in accordance with the 'Insolvency Professionals to act as Interim Resolution Professionals, Liquidators, Resolution Professionals and Bankruptcy Trustees (Recommendation) (Second) Guidelines, 2020'.)

S. No.	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	State	Zone
1	Mr. Vinit Gangwal	IBBI/IPA-002/IP-N00091/2017-18/10235	ip.vinitgangwal@sudharman.in	Maharashtra	Mumbai
2	Mr. Subhash Laxminarayan Nathuramka	IBBI/IPA-001/IP-P00472/2017-18/10815	snathuramka@gmail.com	Maharashtra	Mumbai
3	Mr. Jamlappa Dattatraya Battull	IBBI/IPA-001/IP-P00530/2017-2018/10955	admin@mbaca.org	Maharashtra	Mumbai
4	Mr. Kamlesh Ramprasad Saboo	IBBI/IPA-001/IP-P00560/2017-2018/10990	kamleshsaboo@gmail.com	Maharashtra	Mumbai
5	Mr. Sandeep D. Maheshwari	IBBI/IPA-001/IP-P00640/2017-2018/11093	ayunish@yahoo.com	Maharashtra	Mumbai
6	Ms. Deepa Kabra Rathi	IBBI/IPA-001/IP-P00629/2017-2018/11114	deepa@rkabra.net	Maharashtra	Mumbai
7	Mr. Vakati Balasubramanyam Reddy	IBBI/IPA-001/IP-P00662/2017-2018/11131	vbsreddy7@gmail.com	Maharashtra	Mumbai
8	Mr. Anil Gunderao Anikhindi	IBBI/IPA-003/IP-N000106/2017-2018/11216	anilcost@gmail.com	Maharashtra	Mumbai
9	Mr. Pradeep Kumar Chakravarty	IBBI/IPA-003/IP-N000123/2017-2018/11338	pkc195710@gmail.com	Maharashtra	Mumbai
10	Mr. Deepak Saruparia	IBBI/IPA-001/IP-P00660/2017-2018/11689	dsaruparia@hotmail.com	Maharashtra	Mumbai
11	Mr. Surya Pratap Gupta	IBBI/IPA-001/IP-P01060/2017-2018/11753	spgupta10@hotmail.com	Maharashtra	Mumbai
12	Mr. Vineet Kumar Shrivastava	IBBI/IPA-002/IP-N00602/2018-2019/11896	viineetv@gmail.com	Maharashtra	Mumbai
13	Mr. Devendra Mehta	IBBI/IPA-001/IP-P01252/2018-2019/11929	devendra.mehta@gmail.com	Maharashtra	Mumbai
14	Ms. Neeraja Kartik	IBBI/IPA-001/IP-P01445/2018-2019/12137	kartiknagpur@gmail.com	Maharashtra	Mumbai
15	Mr. Baswaraj Nurandappa Mule	IBBI/IPA-003/IP-N00194/2018-2019/12331	mulebaswaraj@gmail.com	Maharashtra	Mumbai
16	Mr. Sanjay Kumar Lalit	IBBI/IPA-002/IP-N00760/2018-2019/12370	jupiter.legal@yahoo.in	Maharashtra	Mumbai
17	Mr. Hajari Lal Saini	IBBI/IPA-001/IP-P01553/2019-2020/12494	cahlsaini@rediffmail.com	Maharashtra	Mumbai

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Annexure-B15

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

Panel for Mumbai Zone for January - June, 2021

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- **Resolution Professional (RP) in an individual insolvency resolution process under section 97(4) or 98(3), and**
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(This Panel has been prepared in accordance with the 'Insolvency Professionals to act as Interim Resolution Professionals, Liquidators, Resolution Professionals and Bankruptcy Trustees (Recommendation) (Second) Guidelines, 2020'.)

S. No.	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	State	Zone
18	Mr. Kiran Manohar Rege	IBBI/IPA-001/IP-P01611/2019-2020/12501	kmrege@outlook.com	Maharashtra	Mumbai
19	Mr. Hajib Raghavan Viswanath	IBBI/IPA-001/IP-P01761/2019-2020/12676	viswanath.geevis@gmail.com	Maharashtra	Mumbai
20	Mr. Hari Kishan Bhoklay	IBBI/IPA-003/IP-N00228/2019-2020/12696	bhoklay.hk@hotmail.com	Maharashtra	Mumbai
21	Mr. Suleman Bargir	IBBI/IPA-002/IP-N00826/2019-2020/12738	sudaba2312@gmail.com	Maharashtra	Mumbai
22	Mr. Yatinkumar Sumatilal Shah	IBBI/IPA-001/IP-P01785/2019-2020/12764	yatinshah01@yahoo.co.in	Maharashtra	Mumbai
23	Mr. K Venkata Ramana	IBBI/IPA-002/IP-N00853/2019-2020/12791	venky4138@hotmail.com	Maharashtra	Mumbai
24	Mr. Surendranath Karat Thazhethethil Nair	IBBI/IPA-003/IP-N00244/2019-2020/12835	surendranathnair@gmail.com	Maharashtra	Mumbai
25	Ms. Manisha Sanjay Agrawal	IBBI/IPA-003/IP-N00241/2019-2020/12836	m_taiyal@yahoo.com	Maharashtra	Mumbai
26	Mr. Jayanti Lal Jain	IBBI/IPA-001/IP-P01792/2019-2020/12845	jljain.ip@gmail.com	Maharashtra	Mumbai
27	Ms. Padma Ganesh	IBBI/IPA-003/IP-N00246/2019-2020/12854	padmaganeshandco@gmail.com	Maharashtra	Mumbai
28	Mr. Hemant Shripad Shetye	IBBI/IPA-002/IP-N00894/2019-2020/12872	irp@hsassociates.net	Maharashtra	Mumbai
29	Mr. Shekhar Kumar Agrawal	IBBI/IPA-002/IP-N00883/2019-2020/12874	shekhar2308@gmail.com	Maharashtra	Mumbai
30	Mr. Vijay Kumar Kulshrestha	IBBI/IPA-003/IP-N00253/2019-2020/12905	kulshresthav55@gmail.com	Maharashtra	Mumbai
31	Mr. Purusottam Behera	IBBI/IPA-002/IP-N00940/2019-2020/12993	purusosbbj@yahoo.com	Maharashtra	Mumbai
32	Mr. Naresh Vasantlal Shah	IBBI/IPA-002/IP-N00949/2020-2021/13032	nareshshah.legal@gmail.com	Maharashtra	Mumbai
33	Mr. Niraj Pande	IBBI/IPA-001/IP-P02033/2020-2021/13139	niraj@auromaaccounting.com	Maharashtra	Mumbai
34	Mr. Jignesh Shah	IBBI/IPA-001/IP-P02054/2020-2021/13182	jkshah555@hotmail.com	Maharashtra	Mumbai

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Annexure-B15

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

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- **Resolution Professional (RP) in an individual insolvency resolution process under section 97(4) or 98(3), and**
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of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority located in the State of Maharashtra and State of Goa.

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S. No.	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	State	Zone
35	Mr. Rakesh Maganlal Nathwani	IBBI/IPA-001/IP-P02058/2020-2021/13190	rmnffti@gmail.com	Maharashtra	Mumbai
36	Mr. Syed Hamid Ali	IBBI/IPA-002/IP-N00935/2020-2021/13199	hamidalisyed874@gmail.com	Maharashtra	Mumbai
37	Mr. Sadashiv Tukaram Kharmate	IBBI/IPA-002/IP-N00972/2020-2021/13244	cs.skassociates1997@gmail.com	Maharashtra	Mumbai
38	Mr. Rajkumar Feru Gupta	IBBI/IPA-001/IP-P02103/2020-2021/13247	rf.gupta86@gmail.com	Maharashtra	Mumbai
39	Mr. Rajendra Dattatray Aphale	IBBI/IPA-002/IP-N01002/2020-2021/13258	rajaphale.ip@gmail.com	Maharashtra	Mumbai
40	Mr. Sanjay Anandrao Khairnar	IBBI/IPA-001/IP-P02073/2020-2021/13269	khairnarca@gmail.com	Maharashtra	Mumbai
41	Mr. Raghunath Sabanna Bhandari	IBBI/IPA-002/IP-N01023/2020-2021/13276	raghunathsb@yahoo.com	Maharashtra	Mumbai
42	Mr. Ajay Amrutlal Mutha	IBBI/IPA-001/IP-P02152/2020-2021/13279	caajaymutha@gmail.com	Maharashtra	Mumbai
43	Mr. Shouvik Kumar Roy	IBBI/IPA-001/IP-P02113/2020-2021/13284	shouvikkumarroy@gmail.com	Maharashtra	Mumbai
44	Mr. Rajkumar Indarchand Kothari	IBBI/IPA-001/IP-P02153/2020-2021/13285	rajkumarkothari75@gmail.com	Maharashtra	Mumbai
45	Mr. Devang Subodh Thakar	IBBI/IPA-002/IP-N01024/2020-2021/13288	cs.devangthakar@gmail.com	Maharashtra	Mumbai
46	Mr. Rajesh Sureshchandra Sheth	IBBI/IPA-002/IP-NO1021/2020-2021/13298	rajeshshethsbi@gmail.com	Maharashtra	Mumbai
47	Mr. Unmesh Gopal Dindore	IBBI/IPA-003/IP-N00309/2020-2021/13318	unnmessh@gmail.com	Maharashtra	Mumbai
48	Mr. Jitender Kothari	IBBI/IPA-001/IP-P00540/2017-2018/10965	jitenderkothari@rediffmail.com	Maharashtra	Mumbai
49	Mr. Shashant Sudhakar Yeola	IBBI/IPA-001/IP-P00310/2017-18/10574	shashantsyeola@gmail.com	Maharashtra	Mumbai
50	Mr. Umang Subhashchandra Khandelwal	IBBI/IPA-001/IP-P00669/2017-2018/11142	umang.khandelwal@gmail.com	Maharashtra	Mumbai
51	Ms. Pinkush Jaiswal	IBBI/IPA-002/IP-N00452/2017-2018/11409	fcspinkush@gmail.com	Maharashtra	Mumbai

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Annexure-B15

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

Panel for Mumbai Zone for January - June, 2021

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- **Resolution Professional (RP) in an individual insolvency resolution process under section 97(4) or 98(3), and**
- **Bankruptcy Trustee (BT) in a bankruptcy process under section 125(4), 146(3) or 147(3)**

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S. No.	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	State	Zone
52	Mr. Hirachand Nemichand Bafna	IBBI/IPA-001/IP-P01207/2018-2019/11922	hnb1502@rediffmail.com	Maharashtra	Mumbai
53	Mr. Modilal Dhanraj Pamecha	IBBI/IPA-001/IP-P01231/2018-2019/12127	camodilalpamecha@gmail.com	Maharashtra	Mumbai
54	Mr. Pramodkumar Ramesh Ladda	IBBI/IPA-002/IP-N00694/2018-2019/12148	csladdaji@gmail.com	Maharashtra	Mumbai
55	Mr. Indrajit Mukherjee	IBBI/IPA-001/IP-P01533/2018-2019/12450	indrajitmukherjee15@yahoo.com	Maharashtra	Mumbai
56	Ms. Kiran Martin Golla	IBBI/IPA-002/IP-N00787/2019-2020/12483	ip.kirangolla9@gmail.com	Maharashtra	Mumbai
57	Mr. Vighnesh Arun Palkar	IBBI/IPA-001/IP-P01668/2019-2020/12665	ipvighnesh@gmail.com	Maharashtra	Mumbai
58	Ms. Kanak Jani	IBBI/IPA-001/IP-P01757/2019-2020/12685	kanakj@yahoo.com	Maharashtra	Mumbai
59	Mr. Amit Chandrakant Pandya	IBBI/IPA-001/IP-P01806/2019-2020/12760	amitcpandya@yahoo.co.in	Maharashtra	Mumbai
60	Mr. Sameer Kakar	IBBI/IPA-001/IP-P00218/2017-18/10418	sameerkakar@gmail.com	Maharashtra	Mumbai
61	Mr. Rakesh Chaturvedi	IBBI/IPA-001/IP-P00242/2017-18/10471	ip@pareshrakesh.in	Maharashtra	Mumbai
62	Mr. Vivek Murlidhar Dabhade	IBBI/IPA-001/IP-P00306/2017-18/10570	cavivekdabhade@gmail.com	Maharashtra	Mumbai
63	Mr. Prakash Dattatraya Naringrekar	IBBI/IPA-002/IP-N00270/2017-18/10783	prakash03041956@gmail.com	Maharashtra	Mumbai
64	Mr. Arihant Nenawati	IBBI/IPA-001/IP-P00456/2017-18/10799	arihantn@gmail.com	Maharashtra	Mumbai
65	Mr. Mahesh Kumar Gupta	IBBI/IPA-001/IP-P00478/2017-18/10866	camkg59@gmail.com	Maharashtra	Mumbai
66	Mr. Hitesh Kothari	IBBI/IPA-002/IP-N00324/2017-2018/10929	hiteshkotharics@gmail.com	Maharashtra	Mumbai
67	Mr. Raj Kumar Dad	IBBI/IPA-001/IP-P00537/2017-2018/10962	rajkdad@gmail.com	Maharashtra	Mumbai
68	Mr. Ganesh Venkata Siva Rama Krishna Remani	IBBI/IPA-001/IP-P01386/2018-2019/12176	ganesh.remani@nliten.in	Maharashtra	Mumbai

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Annexure-B15

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

Panel for Mumbai Zone for January - June, 2021

Panel of IPs for appointment as:

- **Interim Resolution Professional (IRP) in a corporate insolvency resolution process under section 16(4),**
- **Liquidator in a liquidation process under section 34(6),**
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of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority located in the State of Maharashtra and State of Goa.

(This Panel has been prepared in accordance with the 'Insolvency Professionals to act as Interim Resolution Professionals, Liquidators, Resolution Professionals and Bankruptcy Trustees (Recommendation) (Second) Guidelines, 2020'.)

S. No.	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	State	Zone
69	Mr. Sanjay Shrivastava	IBBI/IPA-001/IP-P01528/2018-2019/12425	casanjayshrivastava@gmail.com	Maharashtra	Mumbai
70	Ms. Asha Manajit Ghoshal	IBBI/IPA-001/IP-P01601/2019-2020/12482	asha.ghoshal@amgadvisory.in	Maharashtra	Mumbai
71	Mr. Ajay Vijaykumar Agrawal	IBBI/IPA-001/IP-P00046/2017-18/10120	ajayamarca@yahoo.com	Maharashtra	Mumbai
72	Mr. Shrikant Madanlal Zawar	IBBI/IPA-001/IP-P00156/2017-18/10325	shrikantzawar1@yahoo.co.in	Maharashtra	Mumbai
73	Mr. Sandeep Jawaharlal Singhal	IBBI/IPA-001/IP-P00519/2017-2018/10920	sandeepjsinghal@hotmail.com	Maharashtra	Mumbai
74	Mr. Prakash Nath Mishra	IBBI/IPA-003/IP-N000115/2017-2018/11219	Prakash@pmishra.in	Maharashtra	Mumbai
75	Mr. Bijendra Kumar Jha	IBBI/IPA-001/IP-P00712/2017-2018/11227	cabkj12@gmail.com	Maharashtra	Mumbai
76	Mr. Rajan Deshraj Agarwal	IBBI/IPA-001/IP-P01069/2017-2018/11760	iprajanagarwal@gmail.com	Maharashtra	Mumbai
77	Mr. Rajesh Shah	IBBI/IPA-002/IP-N00592/2018-19/11881	rsshah27@hotmail.com	Maharashtra	Mumbai
78	Mr. Mukesh Khathuria	IBBI/IPA-001/IP-P01216/2018-2019/11925	khathuria@hotmail.com	Maharashtra	Mumbai
79	Mr. Manishkumar Ratanshi Patel	IBBI/IPA-001/IP-P01342/2018-2019/12061	manish@ipmanish.com	Maharashtra	Mumbai
80	Mr. Prashant Jain	IBBI/IPA-001/IP-P01368/2018-2019/12131	ipprashantjain@gmail.com	Maharashtra	Mumbai
81	Mr. Dhanshyam Kantilal Patel	IBBI/IPA-001/IP-P01373/2018-2019/12155	dpatel@ckpatel.com	Maharashtra	Mumbai
82	Mr. Ritesh R Mahajan	IBBI/IPA-002/IP-N00048/2017-18/10132	riteshmahajancs@gmail.com	Maharashtra	Mumbai
83	Mr. Amar Vijaykumar Agrawal	IBBI/IPA-001/IP-P00086/2017-18/10182	ankurmadhurca@gmail.com	Maharashtra	Mumbai
84	Mr. Shailesh Bhalchandran Desai	IBBI/IPA-001/IP-P00183/2017-18/10362	ip10362.desai@gmail.com	Maharashtra	Mumbai
85	Mr. Prakash K. Pandya	IBBI/IPA-002/IP-N00201/2017-18/10587	info@pkpandya.com	Maharashtra	Mumbai

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S. No.	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	State	Zone
86	Mr. Rajesh Jhunjhunwala	IBBI/IPA-001/IP-P00647/2017-2018/11102	jhunjhunwala.rajesh@gmail.com	Maharashtra	Mumbai
87	Mr. Deepak Mohanlal Panpaliya	IBBI/IPA-001/IP-P00760/2017-2018/11319	dpanpaliya@gmail.com	Maharashtra	Mumbai
88	Ms. Pooja Piyush Kabra	IBBI/IPA-001/IP-P00826/2017-2018/11411	rathipoojar@gmail.com	Maharashtra	Mumbai
89	Mr. Anil Vrijdas Rajkotia	IBBI/IPA-001/IP-P01045/2017-2018/11718	anilrajkotia@gmail.com	Maharashtra	Mumbai
90	Mr. Ashish Saoji	IBBI/IPA-001/IP-P01268/2018-2019/12150	ashishsaoji@gmail.com	Maharashtra	Mumbai
91	Mr. Nandkishor Vishnupant Deshpande	IBBI/IPA-001/IP-P01399/2018-2019/12181	nvdeshpande.ip@gmail.com	Maharashtra	Mumbai
92	Mr. Rajan Rawat	IBBI/IPA-002/IP-N00743/2018 -2019/12262	rajanrawat61@rediffmail.com	Maharashtra	Mumbai
93	Ms. Megha Agrawal	IBBI/IPA-001/IP-P-01456/2018 -2019/12272	ip.meghaagrawal@gmail.com	Maharashtra	Mumbai
94	Mr. Neehal Mahamulal Pathan	IBBI/IPA-001/IP-P01561/2018-2019/12406	ca.neehal@gmail.com	Maharashtra	Mumbai
95	Mr. Rajesh Kumar Mittal	IBBI/IPA-002/IP-N00083/2017-18/10224	csrajeshmittal@gmail.com	Maharashtra	Mumbai
96	Mr. partha Sarathy Sarkar	IBBI/IPA-002/IP-N00239/2017-2018/10690	sarkarpartho@yahoo.com	Maharashtra	Mumbai
97	Mr. Uday Shreeram Sakrikar	IBBI/IPA-001/IP-P01230/2018-2019/11927	ipudaysakrikar@gmail.com	Maharashtra	Mumbai
98	Mr. Gajesh Labhchand Jain	IBBI/IPA-001/IP-P01697/2019-2020/12588	gajeshjain@gmail.com	Maharashtra	Mumbai
99	Mr. Mukesh Verma	IBBI/IPA-001/IP-P01665/2019-2020/12522	ip.mukeshverma@gmail.com	Maharashtra	Mumbai
100	Mr. Jitendra Palande	IBBI/IPA-003/IP-N00028/2017-18/10188	jitendra@7circles.co.in	Maharashtra	Mumbai
101	Mr. Shashikant Shravan Dhamne	IBBI/IPA-001/IP-P00237/2017-18/10466	ssdhamne@yahoo.co.in	Maharashtra	Mumbai
102	Ms. Anagha Anasingaraju	IBBI/IPA-002/IP-N00247/2017-18/10732	rp.anagha@kanjcs.com	Maharashtra	Mumbai

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S. No.	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	State	Zone
103	Mr. Kshitiz Gupta	IBBI/IPA-002/IP-N00721/2018-2019/12140	kshitiz.ca@gmail.com	Maharashtra	Mumbai
104	Mr. Dinesh Gopal Mundada	IBBI/IPA-001/IP-P00286/2017-18/10530	mundada2007@gmail.com	Maharashtra	Mumbai
105	Mr. Mahesh Sureka	IBBI/IPA-001/IP-P00413/2017-2018/10736	mahesh@mrsureka.com	Maharashtra	Mumbai
106	Mr. Kairav Anil Trivedi	IBBI/IPA-002/IP-N00728/2018-2019/12332	kairavtrivedi2002@yahoo.co.in	Maharashtra	Mumbai
107	Mr. Ram Ratan Kanoongo	IBBI/IPA-001/IP-P00070/2017-18/10156	rrkanoongo@gmail.com	Maharashtra	Mumbai
108	Mr. Rajender Kumar Girdhar	IBBI/IPA-003/IP-N00048/2017-18/10396	rkgirdhar1@yahoo.co.in	Maharashtra	Mumbai
109	Mr. Anshul Gupta	IBBI/IPA-002/IP-N00310/2017-2018/10899	contactanshulgupta@gmail.com	Maharashtra	Mumbai
110	Mr. Milind Kasodekar	IBBI/IPA-002/IP-N00116/2017-18/10285	milind.kasodekar@kmdscs.com	Maharashtra	Mumbai
111	Mr. Anuj Bajpai	IBBI/IPA-001/IP-P00311/2017-18/10575	anuj19603@yahoo.co.in	Maharashtra	Mumbai
112	Mr. Fanendra Harakchand Munot	IBBI/IPA-001/IP-P00515/2017-2018/10916	fhmunot@gmail.com	Maharashtra	Mumbai
113	Mr. Laxman Digambar Pawar	IBBI/IPA-003/IP-N00015/2017-18/10104	cmapawar1@gmail.com	Maharashtra	Mumbai